

IN THE MATTER OF:-

Joginder Singh Thakur

V/S

Union Territory of J&K & Ors

IN THE MATTER OF:-

Additional report in terms of order dated 11-10-2023 on behalf of District Magistrate, Doda.

MAY IT PLEASE YOUR LORDSHIPS:-

The answering respondent most respectfully submits as under:-

1. That, the Hon'ble National Green Tribunal (Principal Bench), New Delhi while disposing of the above titled Application on 08-05-2023 had issued directions to the respondent. The operative part of which is reproduced as under:

"The District Magistrate, Doda is directed to obtain Action Taken reports from all concerned Departments with the status as on 31-07-2022 with all requisite details alongwith photographs in support thereof and to file consolidated Action Taken Report on or before 31-08-2022 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR, supported PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before this Bench for further directions."

2. That, in compliance of order dated 08-05-2023, report was submitted by the office of answering respondent vide email dated 25-08-2023 before the learned Registrar General, National Green Tribunal, Principal Bench, New Delhi and was accordingly listed before the Principal Bench for further directions considering the same to be necessary. While going through the photographs filed by the applicant on 10-05-2023 in which littering of plastic garbage all around the area was visible, which constitutes a very serious threat to Environment, the Principal Bench has accordingly directed the District Magistrate Doda to file additional report alongwith photographs of the area within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. Further, the District Magistrate Doda has been directed to remain present through VC on the next date of hearing for assisting the Hon'ble Tribunal in just and proper adjudication of the question involved in the case.
3. That, accordingly this office vide letter No.762-75/ARA dated 18-11-2023 had directed all the concerned Departments to furnish the action taken report with requisite details along with photographs in support thereof to this office, so that the consolidated report can be prepared and filed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi.
4. That, the Divisional Officer Pollution Control Committee, Doda vide letter No. PCC/DO/D/24/11-12 dated 15-01-2024 has submitted that J&K Pollution Control


District Magistrate
Doda (J&K)

Committee has been continuously carrying out campaign against illegal stocking and use of banned Single Use Plastic (SUP) with active support of District Administration Doda in the entire District. Moreover, under mandate of making J&K Single Use Plastic free the Pollution Control Committee, Doda has carried out various programmes under "Mission Life" and "J&K Green Drive" which include pledge taking, discussion and awareness at different areas of the District and also trying to sensitize the various socio-religious committees responsible for organizing various langars and melas in the district especially Bhaderwah area for shunning use of package drinking bottles during various religious and social gatherings. Further seizure, compounding, awareness and inspection during various melas and religious gatherings have been going on in the entire District.

Copy of letter dated 15-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-1.

5. That, the Executive Officer, Municipal Committee Bhaderwah vide letter No. MC/B/963-64 dated 02-01-2024 has submitted that the sanitation team of Municipal Committee Bhaderwah and dedicated vehicles for door to door collection of garbage from residential & market areas are collecting and transporting wastes to Solid Waste Management Plant Dranga which is 7Kms away from the town. If there is any plastic or waste on roadside within Municipal limits it is removed by the sanitation team immediately. Regular fines and penalty under Solid Waste Management Bye Laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw litter garbage on the roads. Special sanitation/enforcement team has been constituted to check all the wards and market areas regarding enforcement on Ban of Single use Plastic & seizure of the Single use Plastic is done on the regular basis from the market and regular awareness regarding ban on single use of plastic is done through various mediums like social media, announcements through vehicles, etc. Further he has also enclosed the Schedule of vehicles engaged for Door to Door Collection of garbage.

Copy of letter dated 02-01-2024 alongwith photographs and Schedule of Vehicles are enclosed herewith and marked as Annexure R-2.

6. That, the Divisional Forest Officer, Bhaderwah vide letter No. DFO/Bhad/5201 dated 09-01-2024 has submitted that all field staff including Range Forest Officers, Block Forest Officers and Beat Guards have been directed in writing as well in the routine monthly meetings to check the plastic use by the general public in picnic spots (Meadows)/religious places and make them aware that use of plastic items is very harmful for our environment and awareness programmes were also organized at Range level as well. Further, cleanliness drives have been carried/managed out at Jai, Padhri, Guldanda (Meadows) & Khellani Park in collaboration with Bhaderwah Development Authority, Municipal Committee, NGO's and PRI's and disposed of the plastic material by burning it in a proper way. He has also submitted that in pursuance to Govt. Notification dated 5th of August, 2011 (SRO 243), all the Range Officers of his Division have been directed to conduct regular checks in tourist spots/picnic spots, religious sites where Melas


District Magistrate
Doda (J&K)

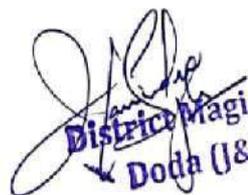
are celebrated in their respective jurisdiction and if any violation of above said Act is observed, fine the violators.

Copy of letter dated 09-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-3.

7. That the Additional Deputy Commissioner, Bhaderwah vide letter No.PA/ADC/B/23-24/4480 dated 10-01-2024 has submitted that the annual Kailash Yatra was held on 11th & 12th of September 2023 wherein advance arrangements of cleanliness of the langer sites, night halts and final destination were made by this office. In this context, a meeting of all the stake holders was taken in his office in which the Management, Collection and Disposal of all the wastes was planned. Divisional Forest Officer Bhaderwah, Addl. Supdt. Of Police Bhaderwah, Assistant Commissioner Panchayat Doda, Assistant Commissioner Development Doda, Block Development Officer Bhaderwah, Executive Officer Municipal Committee Bhaderwah and President Sanatan Dharam Sabha were urged to ensure that all the sites used for langer be cleaned with proper management and disposal of wastes. The dustbins were installed at langer/Yatra sites and bags/sacks were also provided to the management/langer committees for the collection of wastes. The aforementioned officers with the help of their manpower, Yatra/Langer Committees and Volunteers have managed/disposed all the wastes and cleaned the sites of Langer/Yatra. Moreover, Vibrant Bhaderwah Festival was celebrated w.e.f 27-12-2023 to 31-12-2023 wherein advance arrangements for the collection and disposal of the wastes was planned. The Additional Deputy Commissioner Bhaderwah has issued order dated 26-12-2023 bearing endorsement No.237-247/JC dated 26-12-2023, wherein the use of all type of plastic articles viz/Bags (less than the thickness of 120 microns) were banned at the venues of Vibrant Bhaderwah Festival i.e Bhaderwah Fort, Jai Valley, Guldanda, and New Bus Stand Bhaderwah under section 144 Cr. PC and Divisional Forest Officer Bhaderwah, Sub Divisional Police Officer Bhaderwah, Tehsildar Bhaderwah, Block Development Officer Bhaderwah and Executive Officer Municipal Committee Bhaderwah were directed to implement this order in Letter and Spirit.

Copy of letter dated 10-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-4.

8. That, the Chief Executive Officer, Bhaderwah Development Authority vide his letter No. BDA/2023-2024/2346-48 dated 15-01-2024 has submitted that Bhaderwah Development Authority is regularly carrying out periodic cleanliness drive at various tourist sites and has installed dustbins at all the destinations and have taken all necessary steps to maintain proper cleanliness of environment by collecting single use plastic and other waste material like bottles and polythene bags. He has further submitted that periodic cleanliness drive are being carried out in all tourist destinations namely Jai Valley, Lake View Resort Gatha, Padri, Khellani Top, Tourist Resort Teligarh and other tourist spots in order to collect plastic waste. The Ban on use of non Biodegradable plastic carry bags is also in


District Magistrate
Doda (J&K)

force and is strictly implemented **155** Bhaderwah Development Authority. Prohibition of littering of Plastic waste in and around the Tourist destination is strictly implemented by Bhaderwah Development Authority.

Copy of letter dated 15-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-5.

9. That, the Divisional Forest Officer, Batote vide letter No. DFO/BTT/5341 dated 30-12-2023 has submitted the photographs of cleanliness drive especially regarding collection of plastic waste.

Copy of letter dated 30-12-2023 alongwith photographs are enclosed herewith and marked as Annexure R-6.

10. That, the Executive Officer, Municipal Council Doda vide No.MC/D/24/2187 dated 08-01-2024 has submitted that Municipal Council Doda has taken many steps to deal with plastic waste and other form of garbages;

- i. **MRF Plant:** MRF (Material Recovery Facility) Plant has recently started functioning at Akramabad Doda to strengthen the Solid Waste Management infrastructure to deal with dry Waste.
- ii. **Dedicated team** of municipal employees deals and process with dry waste especially plastic waste, where plastic bottles are baled and packed under bailing machine which will be further sent to plastic recycling plant.
- iii. **Market Checks and Fine:** Teams of Municipal Council Doda along with team of Pollution Control Committee Doda have regular surprise checks in the market where banned polythene bags are seized and fine imposed.
- iv. **Awareness campaign:** Regular awareness campaign prohibiting use of polythene is being done by MC Doda through installation of sign boards in public places, social media campaign and through drum beating.
- v. **Infrastructure Development under special NGT plan:** Municipal Council Doda has recently floated tender amounting to Rs. 20.5 lacs through R&B Doda under special NGT plan to strengthen the infrastructure of Solid Waste Management plant at Akramabad Doda so as to process the solid and wet waste in scientific way.

Copy of letter dated 08-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-7.

11. That, the Executive Officer, Municipal Committee Thathri vide letter No. MC/T/2023-24/1445-46 dated 09-01-2024 has submitted that the sanitation team of Municipal Committee Thathri and vehicles for door to door collection of garbage from residential & market areas are collecting and transporting wastes to temporary identified site 2kms away from the town. Regular fines and penalty under Solid Waste Management Bye Laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw litter garbage on the roads. Special sanitation/enforcement team has been constituted to check all the wards and market areas regarding enforcement of Ban of Single use Plastic & seizure of the Single use Plastic is done on regular basis from the market and regular


District Magistrate
Doda (J&K)

156

awareness regarding ban on single use of plastic is done through various mediums like social media, announcements through vehicles, etc.

Copy of letter dated 09-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-8.

12. That, the Divisional Forest Officer, Doda vide letter No. DFO/D/5928-33 dated 10-01-2024 has submitted that the concerned Range Officers of Doda Forest Division have been directed to avoid any type of activity which includes throwing of plastic bags, bottles, wafers etc. coming out of junk food by the people visiting in the forest areas of Doda Forest and also directed to take strict action against the people involved in throwing plastic waste inside the forest by imposing of penalty to the violators. It is pertinent to mention here that, Doda Forest Division has conducted various drives under "JanJatiya Gaurav Divas" and 90 Kg of plastic waste was collected and disposed of.

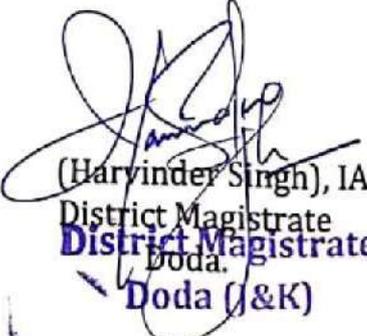
Copy of letter dated 10-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-9.

13. That, the Assistant Commissioner, Panchayat Doda vide letter No. ACP/D/2022-23/NGT/998 dated 09-01-2024 has submitted that during Financial year 2022-23, 105 segregation sheds were constructed under Solid Waste Management across all 17 Blocks in the District and during current financial year 51 Segregation shed were proposed out of which 36 have been completed and remaining are near completion stage to be completed by 31st March 2024. Further he has submitted that 1683 Garbage Collection Bins, have been installed covering all the wards in 237 Panchayats in the District. This will help in single point for collection of waste material as well as serve segregation at source in all the Panchayats. Also door to door collection is being done in all 237 Panchayats through agencies hired on GeM which work on user pay model as user charges have been levied on all households, commercial establishments, Govt. institutions or any other waste generator in the rural areas. It has also been reported that under cluster approach 4 PWM units/ Material Recovery Facility were proposed in 2023-2024 Plan out of which 2 cluster Units namely in Bhardwah Block and Changa Block have been finalized as per feasibility. It is pertinent to mention that both of these 2 cluster PWM units have been tendered and work will be allotted and started by ending March 2024.

Copy of letter dated 09-01-2024 alongwith photographs are enclosed herewith and marked as Annexure R-10.

IN THE PREMISES:-

Therefore, it is respectfully prayed that in view of the submissions made herein above and those to be urged during the course of the argument, the Hon'ble Tribunal may very kindly be pleased to consider above Action Taken report in the interest of Justice.


(Haryinder Singh), IAS
District Magistrate
Doda.
Doda (J&K)

157

Anexure - R-1

**OFFICE OF THE DIVISIONAL OFFICER
POLLUTION CONTROL COMMITTEE
DODA**

The Deputy Commissioner,
Doda.

No: PCC/DO/D/24/11-12

Dated: 16/01/2024

Subject: Implementation of Hon'be National Green Tribunal Order dated 11-10-2023 in Original Application No.481/2022 title Joginder Singh Thakur V/s UT of Jammu & Kashmir.

Reference: This Office letter no. No: PCC/DO/D/ 199-200 dated: 01 /12/2023

Sir,

Kindly refer to afore titled O.A No. 481/2022 before Hon'be National Green Tribunal and continuation afore referred letter in this regard action taken report in view of order dated 11-10-2023 up to December 2023 enclosed herewith for kind information please.

Yours faithfully



(Dr. Mohan Lal Snehi)
Divisional Officer
Pollution Control Committee
Doda

Copy to:
Regional Director J&K Pollution Control Committee for information please.

**OFFICE OF THE DIVISIONAL OFFICER
POLLUTION CONTROL COMMITTEE
DODA**

Report on implementation of Hon'ble NGT order dated 11-10-2023 in original Application No. 481/2022 title Joginder Singh Thakur V/s UT of Jammu & Kashmir.

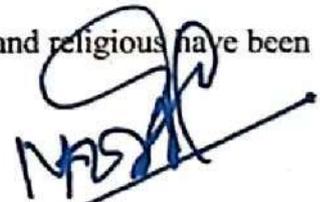
In view of the Hon'ble NGT order dated 11-10-2023 in O.A No. 481 of 2022 title Joginder Singh V/s U.T. of Jammu & Kashmir in this regard action taken report in the matter as below:

1. J&K Pollution Control Committee has been continuously carrying out campaign against illegal stocking and use of banned single use plastic (SUP) with active support of the district administration Doda in the entire district. The drives includes seizure and compounding of the offence under stocking and use of banned single use plastic which as up to December 2023:

S.No.	Nos. of checking conducted	Nos. of challans	Qty. of banned polythene seized	Qty. of SUP seized	Fine realized (in Rs.)
1	42	66	1404.8 Kg	202 kgs	50900/-

(More Detail of SUP seized and fine imposed as per annexure-I).

2. This Office under mandate of making J&K single use plastic free had carried out various programmes under Mission Life and J&K Green Drive which include pledge taking, discussion and awareness at different areas of the district.
3. This Office also trying to sensitize the various socio-religious committees responsible for organizing various langers and melas in the district especially Bhardwah area for shunning use of package drinking bottles during various religious and social gatherings.
4. That seizure, compounding, awareness and inspection during various melas and religious have been going on in the entire district.


 (Dr. Mohan Lal Sneh)
 Divisional Officer
 PCC Doda

ANNEXURE-I

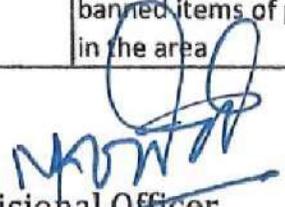
LIST OF ANTI-SUP DRIVES CARRIED OUT BY THE DIVISIONAL OFFICE PCC DODA (Upto July 2023)

S.NO.	Date	Type of Drive	Name of organization collaborated/supported the drive	Place	Seizure of SUP (Kg)/collected in cleanliness drive	Compound/fine (Rs.)	Remarks
1	4/1/2022	Anti-polthene drive	Municipal Committee Bhaderwah	Bhaderwah Town	7.5 Kg		Seizure and awareness
2	21/4/2022	Forest Fee of Plastic	Forest Division Bhaderwah and School Children of Chenta area	Jai Valley Bhaderwah	30 Kg		Collected pastic waste handed over to the DFO Bhaderwah for further handing over to WMARS (Charitable Society)
3	11/5/2022	Anti-polthene drive	Municipal Council Doda	Doda City	5 Kg		Seizure and awareness
4	18/5/2022	Anti-polthene drive	Municipal Council Doda	Doda City	3.5		Seizure and awareness
5	5/6/2022	Cleaness drive on the World Environment Day	Municipal Committee Bhaderwah	New Bus Stand Bhaderwah	30 Kg		Collected waste sent to Matrial Recovery Facility of Bhaderwah
6	29/6/2022	Anti-polthene drive	Municipal Committee Bhaderwah	Drudu and Bhala area	2 kg		Seizure and awareness
7	7/7/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	100 Kg	6900/=	Awareness cum fine carried out in the entire Municipal Area of Doda Town

8	27/7/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Rural areas adjoining to Doda City	10 Kg		Awareness cum seizure carried in the area
9	4/8/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Rural of Doda	6 Kg		
10	17/8/2022	Anti-polthene drive and anti-SUP drive	Municipal Committee Thathri	Municipal area Thathri	8.5 Kg	700/=	Awareness cum fine carried out in the entire Municipal Area of Thathri Town
11	24/8/2022	Anti-polthene drive and anti-SUP drive	Municipal Committee Bhaderwah	Municipal area Bhaderwah	13 Kg	1200/=	Awareness cum fine carried out in the entire Municipal Area of Bhaderwah Town
12	29/9/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	3kg	4100/=	Awareness cum fine carried out in the entire Nagari and other adjoining area of Municipal Council Doda
13	3/10/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	40 Kg	3300/=	Awareness cum fine carried out in the entire Municipal Area of Bhaderwah Town
14	11/10/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	8.5Kg		Awareness cum seizure of banned items of plastics carried in the area
15	21/10/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	39 Kg	3700/=	Awareness cum seizure of banned items of plastics carried in the area
16	28/10/2022	Anti-polthene drive and anti-SUP drive	Division Office PCC Doda	Rural are of Prem Nagar and Kandoth	11 Kg		Awareness cum seizure of banned items of plastics carried in the area
17	3/11/2022	Anti-polthene drive and anti-SUP drive	Division Office PCC Doda	Rural area of Khellani, Malhori, Assar and Baggr	5 Kg		Awareness cum seizure of banned items of plastics carried in the area
18	21/11/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	03 Kg		Awareness cum seizure of banned items of plastics carried in the area

19	23/11/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	4.5 Kg	900/=	Awareness cum seizure of banned items of plastics carried in the area
20	3/12/2022	Anit-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	2 Kg		Awareness cum seizure of banned items of plastics carried in the area
21	22/12/2022	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal Area	60 Kg	3200/=	Awareness cum seizure of banned items of plastics carried in the area
22	27/12/2022	Anti-polthene drive and anti-SUP drive	Division Office PCC Doda	Rural are of Bhala, Seri and Paranoo	3 Kg		Awareness cum seizure of banned items of plastics carried in the area
23	30/12/2022	District Administration Doda for awareness on cum enforcement of ban on polythene of less 120 micron.	Division Office PCC Doda and District Administration	Municipal area of Doda and rural areas of Bhaderwah, Thathri and Assar.	5kg		Awareness cum seizure of banned items of plastics carried in the area
24	4/1/2023	Municipal Council Doda	Municipal Council Doda	Doda Municipal and adjoining areas	45 Kg	2700/=	Awareness cum seizure of banned items of plastics carried in the area
25	1/17/2023	Anti-polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal and adjoining areas	8 Kg		Awareness cum seizure of banned items of plastics carried in the area
26	1/27/2023	Anti- polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal and adjoining areas	19Kg	1200/=	Awareness cum seizure of banned items of plastics carried in the area
27	2/1/2023	Anti- polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal and adjoining areas	24.5Kg	3100/=	Awareness cum seizure of banned items of plastics carried in the area
28	16/3/2023	Anti- polthene drive and anti-SUP drive	Municipal Council Doda	Doda Municipal and adjoining areas	778Kg	25000/=	Awareness cum seizure of banned items of plastics carried in the area

40	25/11/2023	Anti- polthene drive and anti-SUP drive	Rural area of Doda	Paranoo area	6Kg		Awareness cum seizure of banned items of plastics carried in the area
41	1/12/2023	Anti- polthene drive and anti-SUP drive	Doda Market	Doda Municipal areas	10Kg	1400/=	Awareness cum seizure of banned items of plastics carried in the area
42	22/12/2023	Anti- polthene drive and anti-SUP drive	Doda Rural area	Drudu and Bhala area	13Kg		Awareness cum seizure of banned items of plastics carried in the area


 Divisional Officer
 PCC Doda







Proof Cam



4GVV+XX9, Thalanga, Doda, 182202
33.1444105, 75.5450491
Altitude: 12.99 m
12/01/2023 12:47:47 PM
Captured by Proof Cam

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

Annexure - 2-2

To

The Assistant Commissioner (Revenue)
Doda.

No:- MC/B/ 963-64

Dated: 02-01-2024

Subject: Implementation of Hon'ble National Green Tribunal Order dated 12-08-2022 in original Application No 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

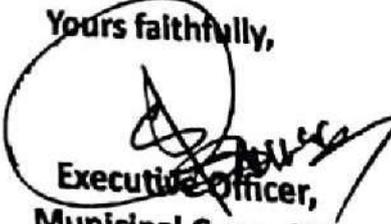
Sir,

Kindly refer to your letter no 762-75/ARA Dated 18-11-2023, regarding the subject cited above.

In this context the requisite information as desired by your good self is submitted as under: -

1. The Sanitation team of Municipal Committee Bhaderwah & vehicles for door to door collection of garbage from residential & market areas and transported to Solid Waste Management Plant Dranga which is 7 Kms away from the town .
2. If there is any plastic or waste on road side within municipality when it comes in the notice of municipality it is removed by the sanitation team immediately.
3. Regular fines & penalty under SWM bye laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw or litter garbage on the roads.
4. Special sanitation/enforcement team has been constituted to check all the wards and market areas regarding enforcement of Ban on Single use Plastic & seizure of the single use plastic is done on the regular basis from the market.
5. Regular awareness regarding ban on use of single use of plastic is done through various mediums like social media, announcement through vehicles, etc.

Yours faithfully,


Executive Officer,
Municipal Committee
Bhaderwah

Copy to the:-

1. PA to Deputy Commissioner Doda, for kind information to Worthy Deputy Commissioner, Doda.

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

VEHICLE SCHEDULE FOR DOOR TO DOOR COLLECTION

Vehicle No.	Name of the Driver	Contact No.	Starting Location and Wards cover	Name of the Collection points/ Gates/ Detail Route	Reaching Time
JK06B-3315	Fareed Ahmed	9906085291	Seri Bazar 8.00 Am Ward no.1 Ward no.2 Ward no.3 Ward no.4 Ward no.5 Ward No. 6 Ward No. 10 Ward No. 7	Near Jandyal Sweet shop	Mor. 8.00 am
				Ganpat Marh	Mor. 8.15 am
				Mohalla Khakhal	Mor. 8.30 am
				Nouz Temple	Mor. 8.45 am
				Mohalla Gagaj	Mor. 8.55 am
				Sultanpura	Mor. 9.05 am
				Chinar Mohalla	Mor. 9.15 am
				Eid-gah Road	Mor. 9.25 am
				Mohalla Dharampura	Mor. 9.35 am
				Seri Bazar	Mor. 9.45 am
				Link Road	Mor. 9.50 am
				New Bus Stand	Mor. 10.00 am
SWM Plant Dranga	Mor. 10:30 am				


 Executive Officer,
 Municipal Committee
 Bhaderwah

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

VEHICLE SCHEDULE FOR DOOR TO DOOR COLLECTION

Vehicle No.	Name of the Driver	Contact No.	Starting Location and Wards cover	Name of the Collection points/ Gates/ Detail Route	Reaching Time
JK06A-7122	Mohd Rafi	8803238185	Seri Bazar 8:00 am Ward no.2 Ward no.4 Ward No.1	Jai Road	8.15am
				Gupt Ganga	8.30am
				Forest Office	8.45 am
				Sadeeqabad	9.00 am
				Rainda Link Road	9.10 am
				New Bus Stand	9.25am
				Kotli Bridge	9.40 am
				SWM Plant Dranga	10:00 am


 Executive Officer,
 Municipal Committee
 Bhaderwah

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

VEHICLE SCHEDULE FOR DOOR TO DOOR COLLECTION

Vehicle No.	Name of the Driver	Contact No.	Starting Location and Wards cover	Name of the Collection points/ Gates/ Detail Route	Reaching Time
JK06A-7116	Nisar Ahmed	8082378103	Chinote Bridge 8:00 am Ward no.13 Ward no.9 Ward no.12 Ward no. 10	Chinote Bridge	8.15 am
				Mohalla Halyan	8.30 am
				Mohalla Qilla	8.45 am
				Upper Kahi	9.00am
				Filter Plant	9.10 am
				Jail Road	9.30am
				SWM Plant Dranga	10:00 am


 Executive Officer,
 Municipal Committee
 Bhaderwah

170

OFFICE OF THE MUNICIPAL COMMITTEE BHADERWAH

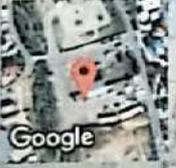
VEHICLE SCHEDULE FOR DOOR TO DOOR COLLECTION

Vehicle No.	Name of the Driver	Contact No.	Starting Location and Wards cover	Name of the Collection points/ Gates/ Detail Route	Reaching Time
JK06B-4362	Shami Koushal	7051750051	New Bus Stand 8.00 Am Ward no.1 Ward no.8 Ward no.11 Ward no.12	New Bus Stand	Mor. 8.00 am
				Community Hall	Mor. 8.15 am
				College Link Road	Mor. 8.30 am
				Circular Road	Mor. 8.45 am
				Chinote Bridge	Mor. 8.50 am
				Mohalla Passri	Mor. 9.05 am
				Police Station	Mor. 9.20 am
				Jasjid Mohalla	Mor. 9.35 am
				Mohalla Iqbal Coloy	Mor. 9.50 am
				Old Bus Stand	Mor. 10.00 am
SWM Plant Dranga	Mor. 10.30 am				


Executive Officer,
Municipal Committee
Bhaderwah

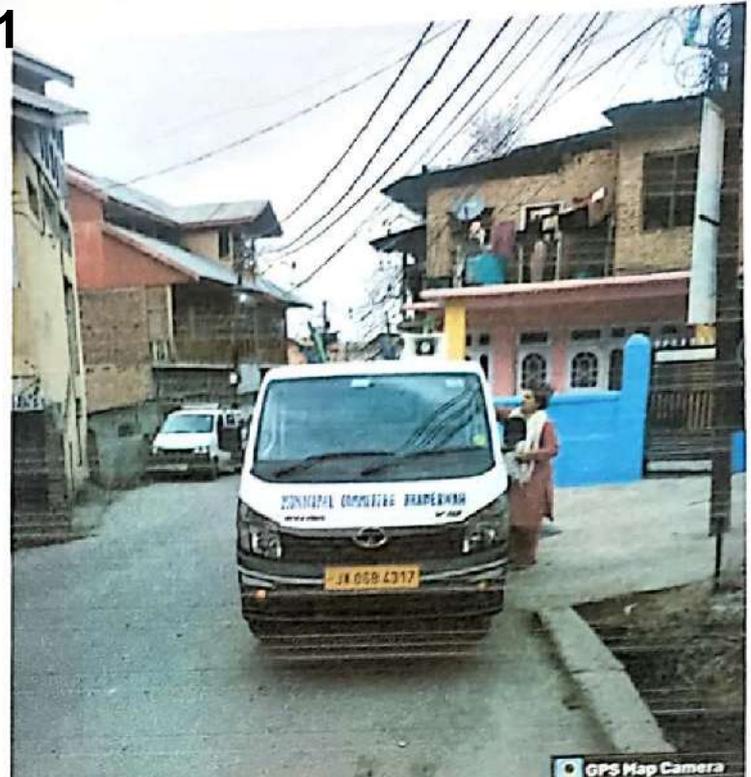


GPS Map Camera



Forest Block, ,
XPQ7+6V, Forest Block, 182222
Lat 32.98816°
Long 75.714518°
12/12/23 09:22 AM GMT +05:30

Google



GPS Map Camera



Forest Block, ,
XPQ7+6V, Forest Block, 182222
Lat 32.98816°
Long 75.714518°
12/12/23 08:28 AM GMT +05:30

Google



GPS Map Camera



Forest Block, ,
XPQ7+6V, Forest Block, 182222
Lat 32.98816°
Long 75.714518°
12/12/23 08:10 AM GMT +05:30

Google



GPS Map Camera



Forest Block, ,
XPQ7+6V, Forest Block, 182222
Lat 32.98816°
Long 75.714518°
12/12/23 08:13 AM GMT +05:30

Google





Government of Jammu & Kashmir
OFFICE OF THE DIVISIONAL FOREST OFFICER
 FOREST DIVISION, BHADARWAH
 Tel/Fax No. 01997 244134 Email - dfo@bhadarwah1.orgmail.com



The Assistant Commissioner (Rev),
 Doda.

Not- DEO/Bhad/8201

Date: 09/01/2024

Sub:- Implementation of Hon'ble National Green Tribunal order dated 12-08-2022 in Original Application No. 481/2022 titled Joginder Singh Thakur V/S UT of Jammu & Kashmir.

Ref:- Your office letter No. 762-75/ARA dated 18-11-2023.

Sir,

In continuation to this office letter No. DFO/Bhad/Legal/3648-50 dated 11-10-2022, it is submitted that in compliance to the government directions/instructions issued from time to time, below mentioned steps have been taken by this Division to stop the use of plastic material at Religious/Tourist/Public places in the jurisdiction of Forest Division Bhadarwah during 2022-23 & 2023-24:

- All the field staff including Range Forest Officers, Block Forest Officers and Beat Guards have been directed in writing as well as in the routine monthly meetings to check the plastic use by the general public in picnic spots (Meadows)/religious places and make them aware that use of plastic items is very harmful for our environment. In this context, awareness programmes were also organized at Range levels as well.
- Cleanliness drives have been managed/carried out at Jai, Padhri, Guldanda (Meadows) & Khellani Park with collaboration with Bhadarwah Development Authority, Municipal Committee, NGOs and PRIs and disposed of the plastic material by burning it in a proper way.

2022-23

S. No.	Name of Range	Location	Date
1	Bhalesh Range	Chanti (Comptt. 57/Bh)	05-07-2022
2	--do--	Bharthi (Comptt. 55/Bh)	17-09-2022
3	Chiralla Range	Jai valley (Tourist spot)	27-08-2022
4	--do--	Allalbani (Picnic spot)	22-09-2022
5	Neru Range	Guldanda (Tourist spot)	12-07-2022
6	--do--	Guldanda (Tourist spot)	30-08-2022
7	--do--	Padhri (Tourist spot)	15-06-2022

10	--do--	Hanga (Tourist spot)	05-08-2022
11	Keller Range	Khellani (Tourist spot)	15-05-2022
12	--do--	Khellani (Tourist spot)	08-07-2022
13	--do--	Bani/Trown (Picnic spot)	16-09-2022

2023-24

S. No.	Name of Range	Location	Date
1	Bhalesh Range	Chanti (Religious place)	06-05-2023
2	--do--	Bani Talab Dhossa (Religious place)	08-06-2023
3	--do--	Hr. Sec. School Killohtran	19-06-2023
4	--do--	Bach Dhar (Tourist spot)	25-06-2023
5	--do--	Bach Dhar (Tourist spot)	17-07-2023
6	--do--	Bach Dhar (Tourist spot)	13-08-2023
7	--do--	Kanthe Dhar (Tourist Spot)	18-06-2023
8	--do--	Kanthe Dhar (Tourist Spot)	19-08-2023
9	--do--	Kanthe Dhar (Tourist Spot)	25-09-2023
10	Chiralla Range	Jai valley (Tourist spot)	15-05-2023
11	--do--	Jai valley (Tourist spot)	03-06-2023
12	--do--	Jai valley (Tourist spot)	18-07-2023
13	--do--	Jai valley (Tourist spot)	08-08-2023
14	--do--	Jai valley (Tourist spot)	19-09-2023
15	--do--	Jai valley (Tourist spot)	17-10-2023
16	--do--	Jai valley (Tourist spot)	25-12-2023
17	--do--	Hr. Sec. School Sewa	19-08-2023
18	--do--	Allalrani (Religious place)	27-08-2023
19	--do--	Halaran Comptt. 37/Jai (Public place)	21-07-2023
20	Neru Range	Khani top (Tourist spot)	14-05-2023
21	--do--	Padri dhar (Tourist spot)	15-05-2023
22	--do--	Dugga/Chinchora (Panchayats)	20-05-2023
23	--do--	Bhalra/Ghatimorh (Public places)	27-05-2023
24	--do--	Thanalla Panchayat	04-06-2023
25	--do--	Guldanda (Tourist spot)	11-06-2023
26	--do--	Padri dhar (Tourist spot)	21-06-2023
27	--do--	Padri dhar (Tourist spot)	05-07-2023
28	--do--	Forest Complex Bhadarwah	27-07-2023
29	--do--	Almezan Academy Puneja	17-11-2023
30	--do--	Guldanda (Tourist spot)	27-12-2023
31	--do--	Guldanda (Tourist spot)	30-12-2023

It is further to submit that in pursuance to Govt. Notification dated 5th of August, 2011 (SRO 243), all the Range officers of this Division have been directed vide this office letter No. DFO/Bhad/2190-93 dated 21/07/2022 to conduct checks in tourist spots/picnic spots, religious sites, where Melas are celebrated in your respective jurisdictions and if any, violation of above said

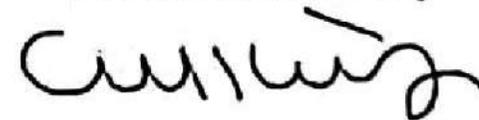
Act is observed, fine the violators and deposit the amount, so collected into Government Treasury under rules.

Moreover, all the field staff including Range Officers, Block Officers and Beat Guards have been directed in the routine monthly meetings to check the plastic use by the general public in picnic spots (Meadows)/religious places and make them aware that use of plastic items is very harmful for our environment by organizing awareness programmes at Range levels as well.

Hence submitted for favour of information and further necessary action at your end please.

Encl: ___ Photographs

Yours faithfully



Divisional Forest Officer
Forest Division Bhadarwah













Annexure-R-4

Government of Jammu and Kashmir

OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADERWAH

Email:-adcbhadarwah@gmail.com

Tele No. 01997-244243

**The Deputy Commissioner,
Doda.**

No.PA/ADC/B/23-24/ 4480

Dated:- 10 /01/2024.

Sub:- Implementation of Hon'ble National Green Tribunal Order dated 08-05-2023 in Original Application No. 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

Ref:- Your office No. 762-75/ARA dated 18-11-2023

Sir,

With reference to the subject matter, It is submitted that this office has already submitted a detailed report to your office vide No. PA/ADC/B/23-24/2117 Dated 02/08/2023. However, this office has taken due care of cleanliness in the festivals celebrated afterwards. The annual Kailash Yatra was held on 11th & 12th of September 2023. Advance arrangements of cleanliness of the langer sites, night halts and final destination were made by this office. In this context a meeting of all the stake holders was taken in this office on 08-02-2023 in which the management collection and disposal of all the wastes was planned. Divisional Forest Officer Bhadarwah, Addl. Supdt. of Police Bhadarwah, Assistant Commissioner Pyt. Doda, Assistant Commissioner Development Doda, Block Development Officer Bhadarwah, Executive Officer Municipal Committee Bhadarwah and President Sanatan Dharam Sabha were urged to ensure that all the sites used for langer be cleaned with proper management and disposal of wastes. The dustbins were installed at langer/Yatra Sites and bags/sacks were also provided to the management/langer committees for the collection of wastes. The aforementioned officers with the help of their manpower, Yatra/Langer Committees and Voluntaries have managed/disposed all the wastes and cleaned the sites of Langer/Yatra well.

Vibrant Bhadarwah Festival was celebrated w.e.f 27-12-2023 to 31-12-2023 and similarly advance arrangements for the collection and disposal of the waste was planned. Vide this office order endorsement No. 237-247/JC dated 26-12-2023, the use of all type of plastic articles viz. Bags (less than the thickness of 120 microns) were banned at the venues of Vibrant Bhadarwah festival i.e Bhadarwah Fort, Jai Valley, Guldanda and New Bus Stand Bhadarwah under section 144 Cr.Pc. Divisional Forest Officer Bhadarwah, Sub Divisional Police Officer Bhadarwah





Government of Jammu and Kashmir

OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADERWAH

Email:-adcbhadarwah@gmail.com

Tele No. 01997-244243

,Tehsildar Bhadarwah, Block Development Officer Bhadarwah and Executive Officer Municipal Committee Bhadarwah were directed to implement this order in Letter and Spirit. This order was Implemented on ground by the aforementioned Officers. Dustbins were Installed for the wastes and the plastic articles remained banned. After the conclusion of this festival all the venues were again cleaned by the officers operating in these areas along with the stakeholders and the volunteers. The photographs of the cleanliness drives of these spots are hereby enclosed for reference. The directions of Hon'ble National Green Tribunal Order dated 11-10-2023 in original application No. 481/20222 titled Joginder Singh Thakur V/S UT of Jammu and Kashmir have been and are being implemented on ground in letter and spirit.

Hence submitted for further necessary action please.

Encls:- _____

Yours faithfully,

(Dil Mir) KAS
Addl. Deputy Commissioner,
Bhadarwah.



Government of Jammu and Kashmir

OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADERWAH

Email:-adcbhadarwah@gmail.com

Tele No. 01997-244243

Sub: Restrictions/Ban on single use plastic at the venues of Vibrant Bhadarwah Festival.

O R D E R

Whereas, as per the schedule Issued by Directorate of Tourism In collaboration with District Administration the Vibrant Bhadarwah Festival will be celebrated w.e.f. 27-12-2023 to 31-12-2023 at Bhadarwah Fort, Jai valley, Guldanda and New Bus stand Bhadarwah and;

Whereas, the participation of large number of Tourists and local visitors is expected in this festival at the aforementioned venues on the prescribed dates and;

Whereas, from the past experience It has been seen that the visitors/participants carry water and other eatables in plastic bottles bags, and wrappers etc which If thrown openly create nuisance at these venues of Melas and festivals.

Therefore, in order to check the menace of single use plastic and to ensure the cleanliness at the venues of festival I Dil Mir Choudhary, JKAS Additional District Magistrate Bhadarwah In exercise of the powers conferred upon me under section 144 CrPc do hereby impose complete ban on the use of single use plastic articles viz bags (less than the thickness of 120 microns) wrappers, empty water bottles etc at the venues of Vibrant Bhadarwah festival i.e. Bhadarwah Fort, Jai valley, Guldanda and New Bus stand Bhadarwah on the aforementioned dates. DFO Bhadarwah, SDPO Bhadarwah and Tehsildar Bhadarwah shall ensure the implementation of this order in letter and spirit. EO MC Bhadarwah and BDO Bhadarwah shall install the dustbins for other single use Item and their proper disposal/sanitation of these venues.

Issued today on 26-12-2023 under my seal and signature.


(Dil Mir) JKAS, 26/12/23

Addl. Deputy Commissioner,
Bhaderwah.

No. 237-247/JC

Date:-26-12-2023

Copy to the:-

1. District Magistrate Doda for favour of kind Information.





184

Government of Jammu and Kashmir

OFFICE OF THE ADDL. DEPUTY COMMISSIONER, BHADERWAH

Email:-adcbhadarwah@gmail.com

Tele No. 01997-244243

2. Sr. Supdt. of Police Doda for favour of information.
3. Chief Executive Officer, BDA Bhadarwah for information.
4. Addl. Supdt. of Police Bhadarwah for favour of information and n/action.
5. District Information Officer, Doda for information.
6. Assistant Director Tourism, Batote for information and n/action.
7. Divisional Forest Officer, Bhadarwah for information and n/action.
8. District Pollution Control Officer, Doda for information and n/action.
9. Tehsildar Bhadarwah for information and n/action.
10. Sub Divisional Police Officer, Bhadarwah for information and n/action.
11. Block Development Officer, Bhadarwah for information and n/action.
12. Executive Officer, MC Bhadarwah for information and n/action.

 26/12/23.

**Minutes of the meeting held under the Chairmanship of District
Development Commissioner, Doda on 08-07-2023
at 11:00 AM at Dak Bunglow Bhadarwah**

The following officers/Officials/ Langer committes/Religlous Heads attended the said meeting.

1. Sr. Supdt. of Police, Doda.
2. Addl. Deputy Commissloner Bhadarwah.
3. Addl. Supdt. of Pollice, Bhadarwah.
4. Assistant Commissloner Development Doda.
5. Assistant Commissioner Panchayat Doda.
6. Divisional Forest Officer, Bhadarwah.
7. Chief Animal Husbandary Officer Doda.
8. Chief Medical Officer Doda.
9. 2IC 33 Bn CRPF Bhadarwah.
10. Adhoc Commander 14 SSB Bhadarwah.
11. Tehsildar Bhadarwah/Bhalla.
12. Executive Engineer BDA Bhadarwah.
13. Block Development Officer, Bhadarwah.
14. Block Development Officer, Bhalla.
15. Assistant Executive Engineer, JPDCL Bhadarwah.
16. Assistant Executive Engineer, PWD (R&B) Bhadarwah.
17. Assistant Executive Engineer, Jalshakti Bhadarwah.
18. Executive Officer, MC Bhadarwah.
19. Station House Officer, Bhadarwah.
20. Representative of 118 RCC GREF Bhadarwah.
21. Representative of Information Department Bhadarwah.
22. President Sanatan Dharam Sabha Bhadarwah.
23. President Kailash Sewa Sung Trust Bhadarwah.
24. President Kumar Langar Ganthak Ramtund.
25. President Chobia Langar Hayan Rishi Dal.
26. Rep. of Dharmarth Trust J&K.
27. Rep. of Vasuki Anapurana Langer Bhadarwah.

The following issues were discussed in detail and the decisions were taken in the said meeting:-

S. No	Points Discussed	Decisions Taken/ Directions Passed	Action to be taken by
1.	Repair of paths from Sungli to Kailash Kund, Chilli to KC Camp, Draffra to Ichundhar and Chattergalla to Kailash Kund.	ACD Doda and DFO Bhadarwah will work out the possiblity of repairement of these paths before the commencement of Kailash Yatra.	ACD Doda/DFO Bhadarwah.
2.	A full-fledged nodal officer for Kailash Yatra	A committee of comprising ADC Bhadarwah, Addl. Supdt. of Police Bhadarwah, Tehsildar Bhadarwah/Bhalla and Block	ADC Bhadarwah /ASP Bhadarwah /Tehsildar Bhadarwah/Bhalla BDO Bhadarwah

		Development Officer, Bhadarwah/Bhalla shall look after and monitor for the arrangements and issues related to Yatra.	/Bhalla.
3.	Drinking Water	Repair of water supply scheme Kailash Kund to Hayan, provision of water supply at KC Camp Ichundhar, a provision of water taps at Hayan, Chamartapran, Ramtund and Kailash Kund and provision of water tanks at camp sites i.e. Hayan Chamartapran, Ramtund, KC Camp, Ichundhar, Ollan and Aambumarh. Executive Engineer Jal Shakti to make all these arrangements well before the commencement of the Yatra.	Ex. En. Jal Shakti Doda/AEE Jal Shakti Bhadarwah
4.	Firewood	DFO Bhadarwah shall float tender for the fire wood at the sites/locations the list to be provided by Sanathan Dharam Sabha.	DFO Bhadarwah
5.	Power Supply	Executive Engineer JPDCL shall repair the damaged poles at Kailash Kund, install the electric wires and make the DG sets available at Kailash Kund functional. Moreover, Ex. En. JPDCL shall also provide the additional gen sets at the sites of night halts/camps.	Ex-En JPDCL Doda/AEE JPDCL Bhadarwah
6.	Sheds/Tents	CEO BDA shall repair the sheds at Kailash Kund one month before the commencement of Yatra and also provide the tents available with him to President Sanatan Dharam Sabha Bhadarwah under proper receipt.	CEO BDA Bhadarwah.
7.	Toilets	CEO BDA shall repair the toilets constructed by BDA at Kailash Kund and Hayan. Besides, ACD Doda and ACP Doda shall install the 5 temporary units of prefabricated toilets at Yatra Site i.e Kailash Kund in consultation with DFO Bhadarwah and President Sanatan Dharam Sabha.	CEO BDA Bhadarwah/ACD Doda/ACP Doda
8.	Medical Facility	Block Medical Officer Bhadarwah shall provide two stationary medical with Doctors with Oxygen Cylinders at Hayan and Kailash Kund and one mobile team alongwith the yatra from Bhadarwah side and one medical team with the yatra from Kellar side. The medical teams will be with distinct tents and uniforms.	BMO Bhadarwah

	Veterinary Teams	Chief Animal Husbandry Officer Doda shall provide the veterinary teams for the treatment of horses and mules on both sides i.e. Bhadarwah Kailash Yatra and Kellar Kailash Yatra.	Chief Animal Husbandry Officer Doda
10.	Security	SSP Doda shall provide sufficient security including ITBP and CRPF.	SSP Doda
11.	Sanitation	Executive Officer, Municipal Committee Bhadarwah was directed by the chair to get the temples and Town cleaned during the days of Yatra.	E.O MC Bhadarwah.
12.	Collection and Disposal of Wastes	The house was appraised regarding the efforts made by Sub Divisional Administration and Sanatan Dharam Sabha Bhadarwah including various mandir committees during Basakhi Melas about collection and Disposal of plastic wastes. The chair urged all the stakeholders to keep the langer sites and Yatra destination plastic free. DFO Bhadarwah, Addl. Supdt. of Police Bhadarwah, BDO Bhadarwah & E.O MC Bhadarwah will coordinate with the langer committees and Sanatan Dharam Sabha Bhadarwah in collection and proper disposal of plastic waste during or after the conclusion of Yatra. ACP/ACD Doda shall purchase at least 20 dustbins for Yatra and provide at least 2 dustbins at per langer site and 10 dustbins at Kailash Kund.	DFO Bhadarwah/ Addl. Supdt. of Police Bhadarwah/ ACP Doda/ACD Doda/BDO Bhadarwah/ E.O mc Bhadarwah/President Sanatan Dharam Sabha Bhadarwah.
13.	Registration of Langer Committeess	The Chair advised the langer committees to get properly registered and also to provide the list of their officials/workers to be deployed at various langer sites by or before 31 st July 2023.	All Langer Committees
14.	Installation of Tents by Private persons	The private persons shall be sponsored for installation of tents at Rishi Dal and Seoz Dhar. The notice in this behalf shall be issued by ADC Bhadarwah.	ADC Bhadarwah
15.	Rates of Pony/Potters	The Chair directed the Sub Division Level committee for the fixation of Rates of Pony/Potters.	Sub Division Level committee Bhadarwah.

Publicity of Religious Tourism.	Assistant Director Tourism Batote shall do the publicity of Yatra through Digital and Print media at least on month before the commencement of Yatra.	Assistant Director Tourism Batote
---------------------------------	---	-----------------------------------

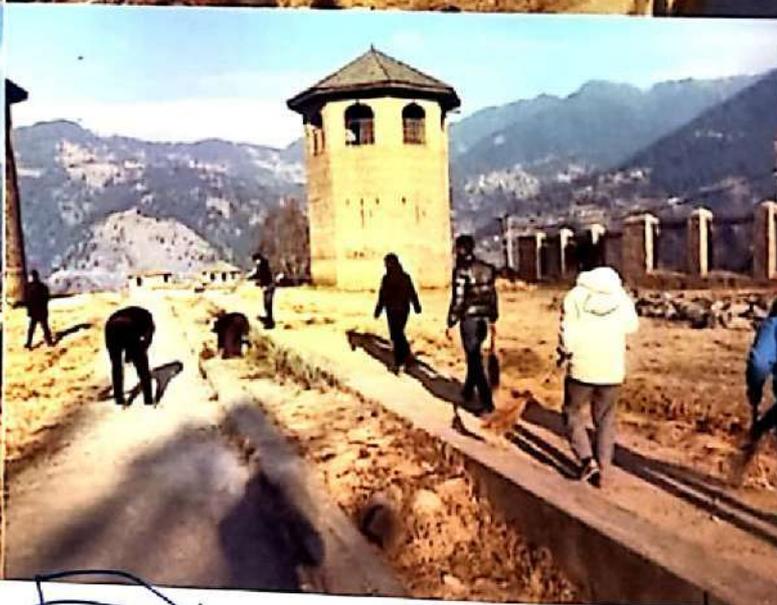
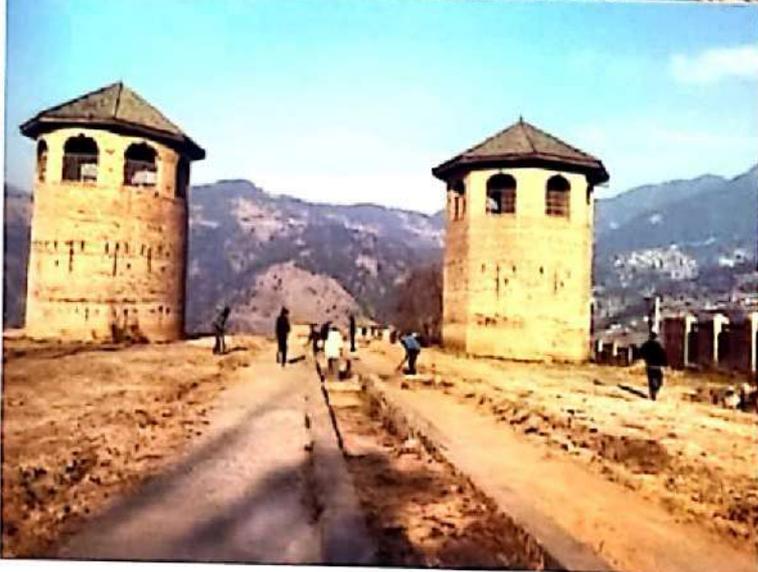
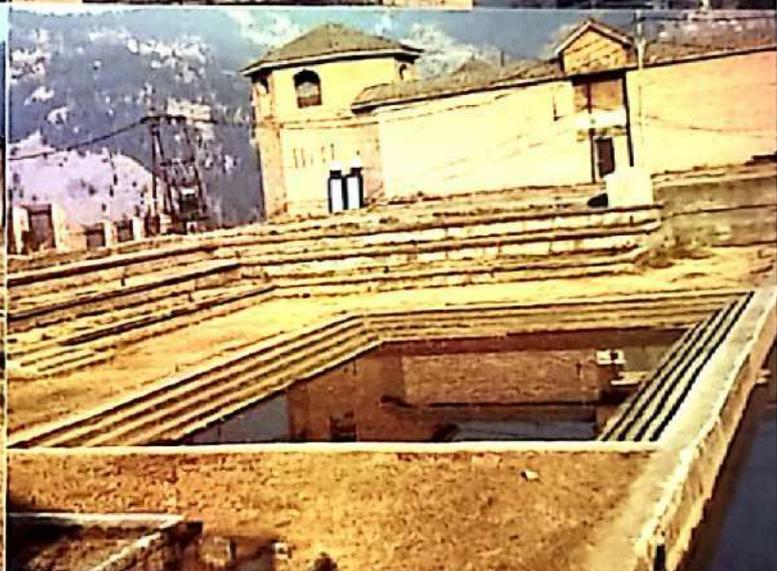
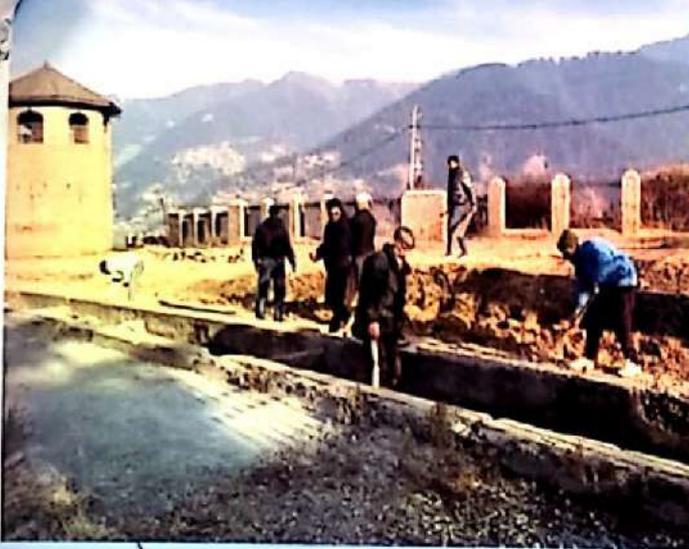

 (Dil. Mir.) JKAS
 Addl. Deputy Commissioner
 Bhaderwah.

No: - PA/ADC/B/23-24/1576-91

Dated:- 08/07/2023.

Copy to the:-

1. District Development Commissioner, Doda for favour of kind information.
2. Sr. Supdt. of Police Doda, for favour of information and n/action.
3. Chief Executive Officer, BDA Bhadarwah for favour of information and n/action.
4. Assistant Commissioner Development Doda for favour of information and n/action.
5. Addl. Supdt. of Police, Bhadarwah for favour of information and n/action.
6. Divisional Forest Officer, Bhadarwah for favour of information and n/action.
7. Assistant Commissioner, Panchayat Doda for information and n/action.
8. Chief Medical Officer, Doda for information and n/action.
9. Chief Animal Husbandry Officer Doda for information and n/action.
10. Executive Engineer JPDCL Doda for favour of information and n/action.
11. Executive Engineer Jal Shakti Doda, for favour of information and n/action.
12. Tehsildar Bhadarwah/Bhalla, for favour of information and n/action.
13. Block Medical Officer, Bhadarwah for favour of information and n/action.
14. Block Development Officer, Bhadarwah for information and n/action.
15. Executive Officer, Municipal Committee Bhadarwah for Information and n/action.
16. _____ (All) for favour of information and n/action.



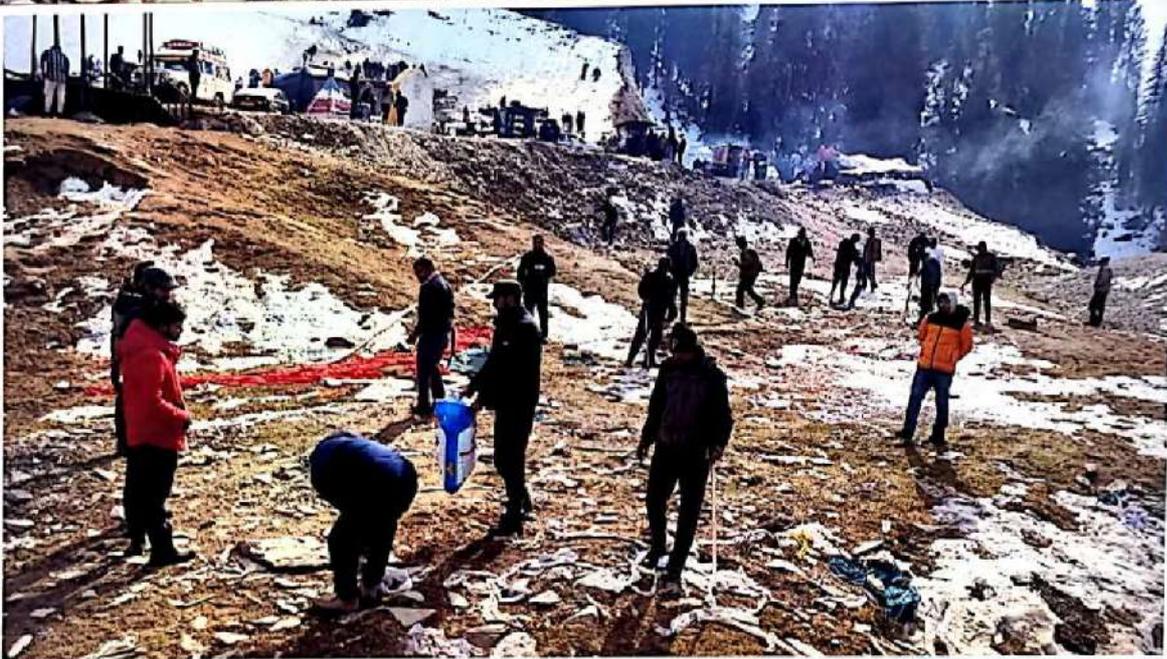
02-01-2024
Bhadalwah
Fort.


Additional Deputy Commissioner
Bhaderwah



01-01-2024 New Bus Stand
Bhadarwah.

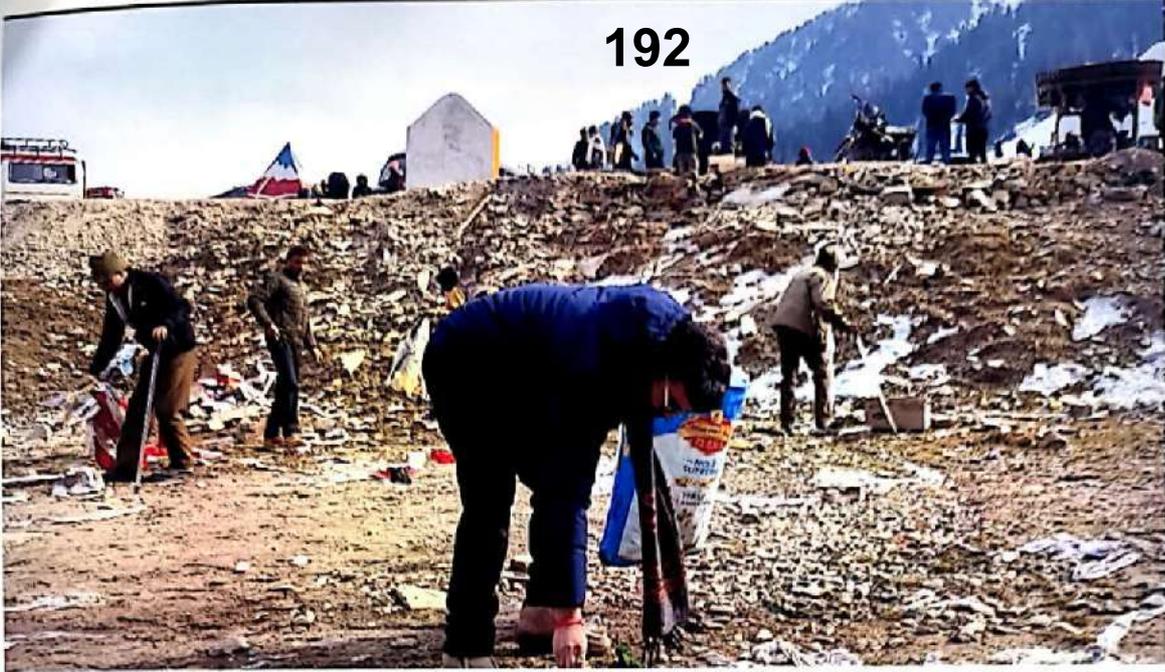

Additional Deputy Commissioner
Bhadarwah



05-01-2024

Gruhdanda


Additional Deputy Commission
Rhederwah



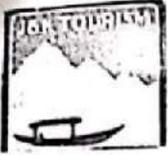
05-01-2024

Gull danda


Additional Deputy Commissioner
Bhaderwah

Annexure-18-5
193

Fax-01997-244049
E-mail: ceobda@hotmail.com



**UNION TERRITORY OF JAMMU AND KASHMIR
OFFICE OF THE CHIEF EXECUTIVE OFFICER
BHADERWAH DEVELOPMENT AUTHORITY
BHADERWAH, DISTRICT DODA**



No: BDA/2023-24/2346-48.
Dated: 15-01-2024.

The Assistant Commissioner,
(Rev), Doda.

**Sub: Implementation of Hon'ble National Green Tribunal order dated:
11-10-2023 in Original Application No. 481/2022 - titled
Joginder Singh Thakur V/s UT of Jammu & Kashmir.**

Sir

In compliance to the Hon'ble National Green Tribunal Order dated: 11-10-2023 in Original Application 481/2022 titled Joginder Singh Thakur Versus UT of Jammu and Kashmir, kindly find enclosed herewith the reply/response of Bhaderwah Development Authority as under:

1. It is submitted that Bhaderwah Development Authority is regularly carrying out periodic cleanliness drives at various tourist sites in view of proper cleanliness of tourist destinations falling under its jurisdiction and has installed dustbins at all destinations.
2. This authority has already constituted committees comprising of officers/officials/Daily rated workers of Bhaderwah Dev. Authority with strict directions to work in tandem with civil administration and have taken all necessary steps to maintain proper cleanliness of environment by collecting single use plastic and other waste material like bottles and polythene bags.
3. It is submitted that periodic cleanliness drives are being carried out in all tourist destinations namely, Jai Valley, Lake View. Resort Gatha, Padri, Khellani Top, Tourist Resort Teligarh and other tourist spots in order to collect plastic waste.
4. As per the Plastic Waste Management Rules, 2016 (as amended in 2021) there is complete ban on manufacturing, import, stocking, distribution and sale of Single used plastic and these rules have been implemented effectively by Bhaderwah Dev. Authority.
5. The ban on use of non-biodegradable plastic carry bags is also in force and is strictly implemented by Bhaderwah Dev. Authority. These rules clearly define responsibility of various organizations such

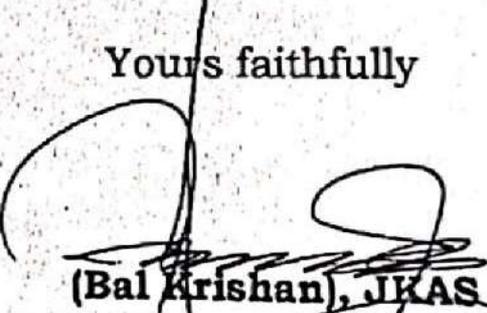
as local bodies, Municipal Committee, Jammu and Kashmir Pollution Committee, Forest Department, Panchayat Raj institutions, religious, social and Langar Committees and Brand Owner along with their distributors for adhering to said rules.

6. Prohibition of littering of plastic waste in and around at any tourist destination is strictly implemented by Bhaderwah Development Authority. All urban and local bodies have been strictly directed for setting up of segregation, collection and disposal system for plastic waste.

7. That many tourists visiting at various tourist destinations of Bhaderwah Development Authority, used to bring food/eatable and water bottles along with them as per old traditions and over the period of time. Bhaderwah Development Authority has installed dustbins, as already mentioned, at various tourist destinations and cleanliness drives are being carried out on daily basis for keeping the tourist destinations neat and clean.

Photographs of cleanliness drives carried out at various tourist destinations are enclosed herewith **(as Annexures 1 to 9)** for favour of kind perusal please.

Yours faithfully


(Bal Krishan), JKAS
 Chief Executive Officer
 Bhaderwah Dev. Authority
 Bhaderwah

Copy to the:-

1. Secretary to Government, Tourism Department, Civil Secretariat (J&K), Jammu/Srinagar for kind information please.
2. Deputy Commissioner Doda, for favour of kind information please.



Cleanliness drive carried out near Iglo
Makants Jai Valley



While disposing of plastic waste from dustbin
near bridge at Jai Valley

While collecting plastic waste including polythene bags and bottles
at yatra base camp Surjoli, Bhaderwah



GPS Map Camera
Bhaderwah, null, null
XP4F+V73, Bhaderwah, Bhadarwah, 182222
Lat 32.967428°
Long 75.722968°
12/01/24 11:03 AM GMT +05:30

While disposing off plastic waste at Sungli park
Bhaderwah

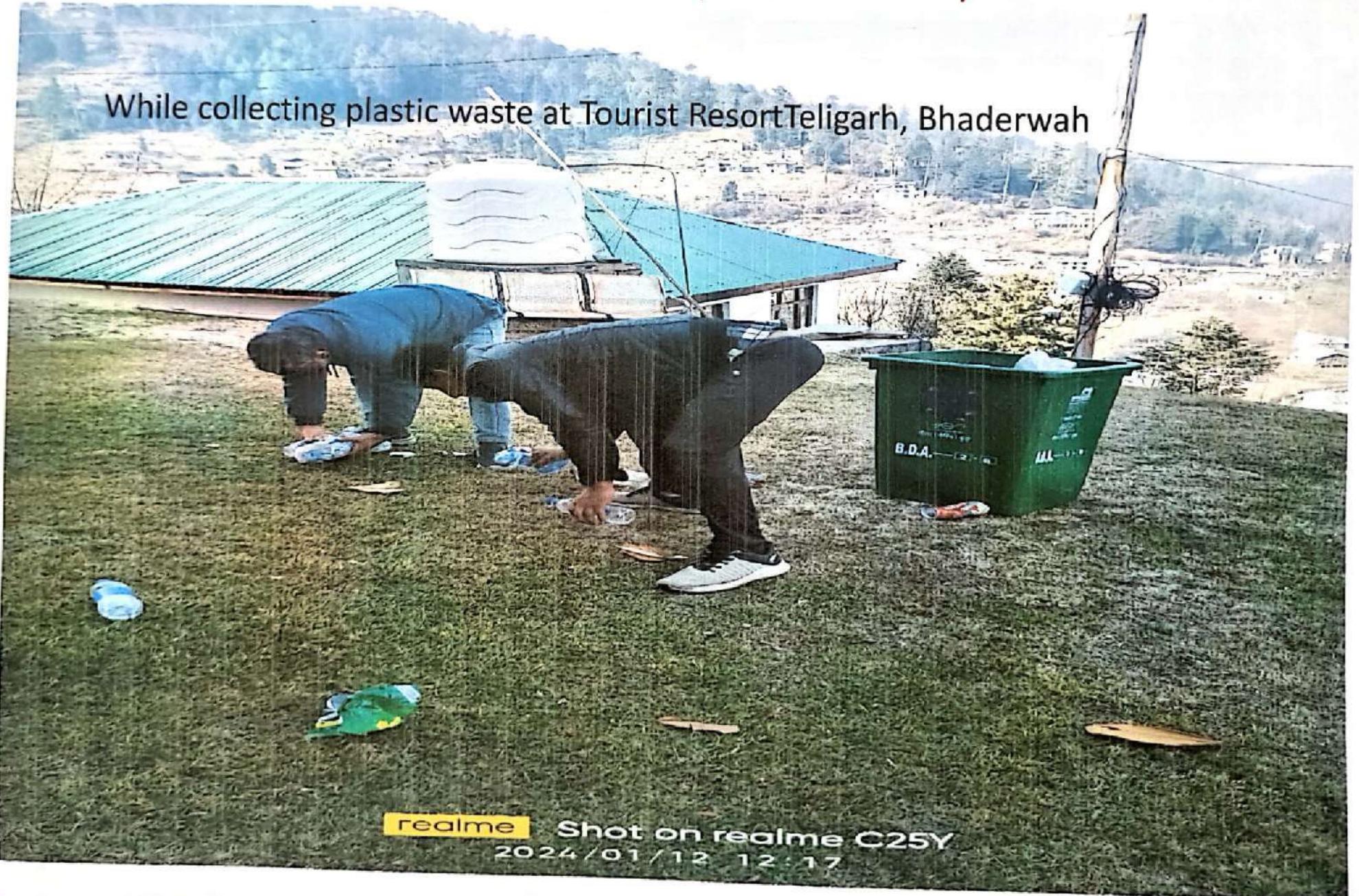


 **GPS Map Camera**

Bhaderwah, null, null
XP4F+V73, Bhaderwah, Bhadarwah, 182222
Lat 32.957459°
Long 75.723213°
12/01/24 11:10 AM GMT +05:30



While collecting plastic waste at Tourist Resort Teligarh, Bhaderwah



realme Shot on realme C25Y
2024/01/13 12:17



While collecting plastic waste at Bhaderwah Fort

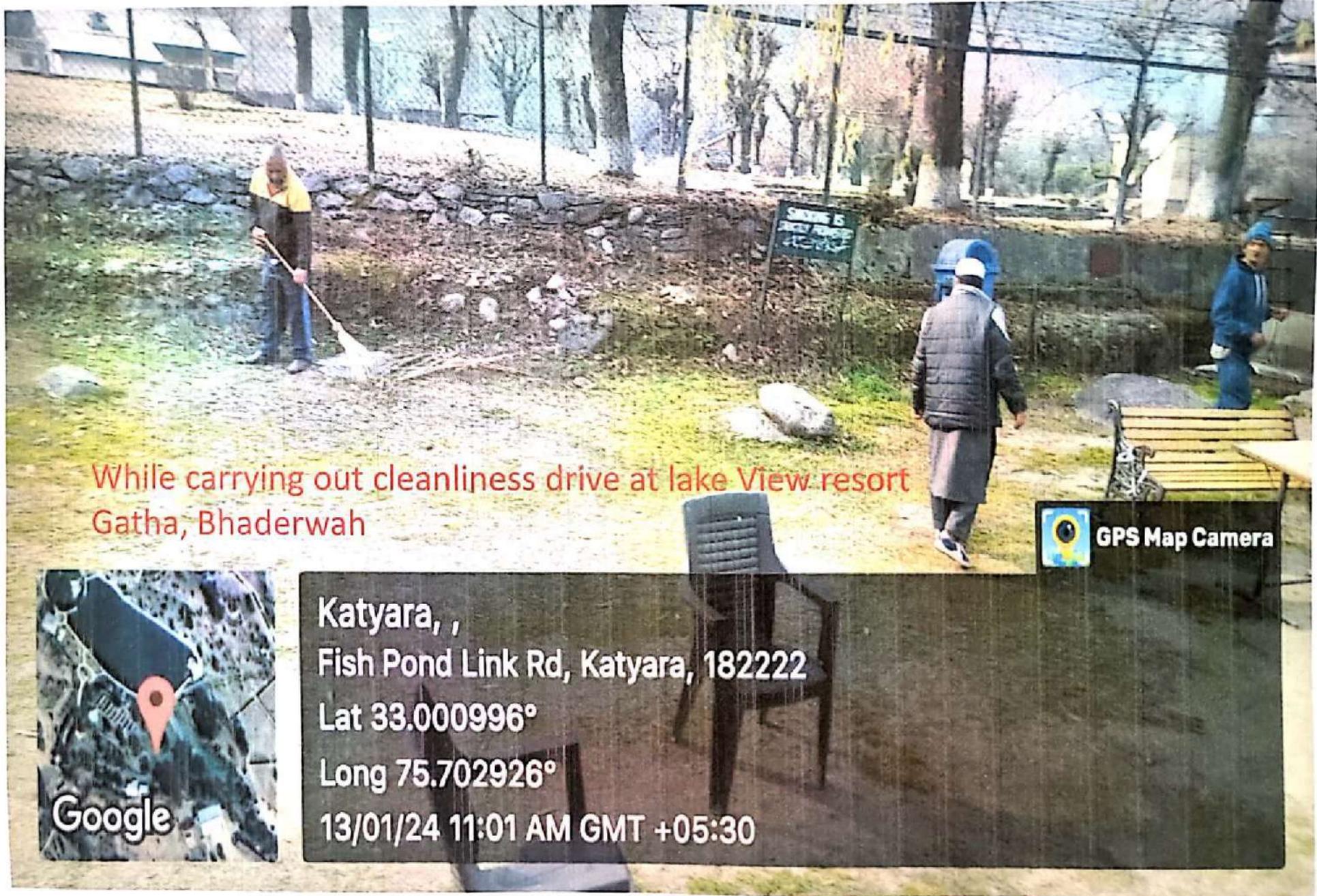


While collecting plastic waste at Khellani resort, Bhaderwah



Forest Block, ,
3J68+VX, Forest Block, 182222
Lat 33.062744°
Long 75.616262°
13/01/24 11:26 AM GMT +05:30



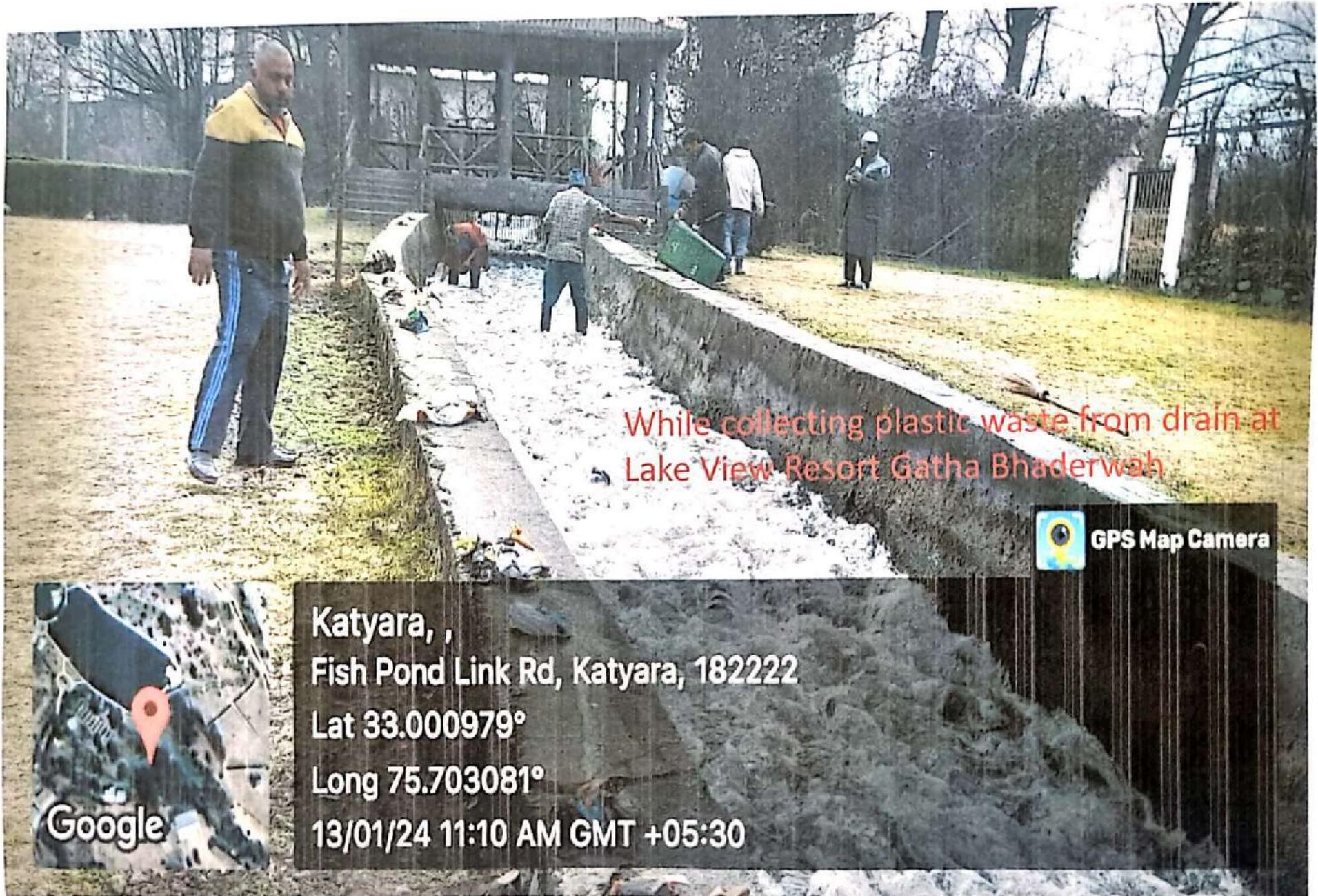


While carrying out cleanliness drive at lake View resort Gatha, Bhaderwah

 GPS Map Camera



Katyara, ,
Fish Pond Link Rd, Katyara, 182222
Lat 33.000996°
Long 75.702926°
13/01/24 11:01 AM GMT +05:30



While collecting plastic waste from drain at Lake View Resort Gatha Bhaderwah



Katyara, ,
Fish Pond Link Rd, Katyara, 182222
Lat 33.000979°
Long 75.703081°
13/01/24 11:10 AM GMT +05:30

While carrying out cleanliness
Drive at TRC Sarna parks, Bhaderwah



 **GPS Map Camera**



Bhaderwah, null, null
2M5V+XW3, Amiranagar, Bhaderwah, 182222
Lat 33.007182°
Long 75.695063°
13/01/24 01:00 PM GMT +05:30



Annexure-R-6

GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE DIVISIONAL FOREST OFFICER, FOREST DIVISION BATOTE

The Deputy Commissioner,
Doda

No:-OFo/BT T/5341

Date:- 30.12.2023

Subject: Implementation of Hon'ble National Green Tribunal order dated:- 11.10.2023 in original application No. 481/2022 titled Joginder Singh Thakur v/s UT of J&K.

Reference:- Your Office No. 762-75/ARA dated:-18.11.2023.

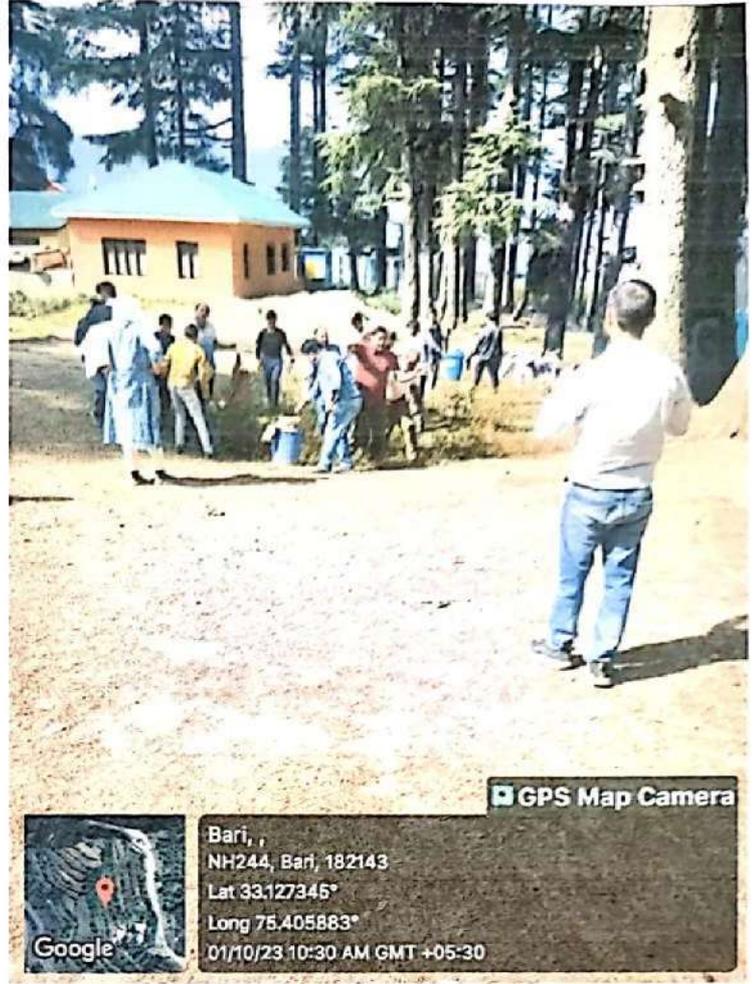
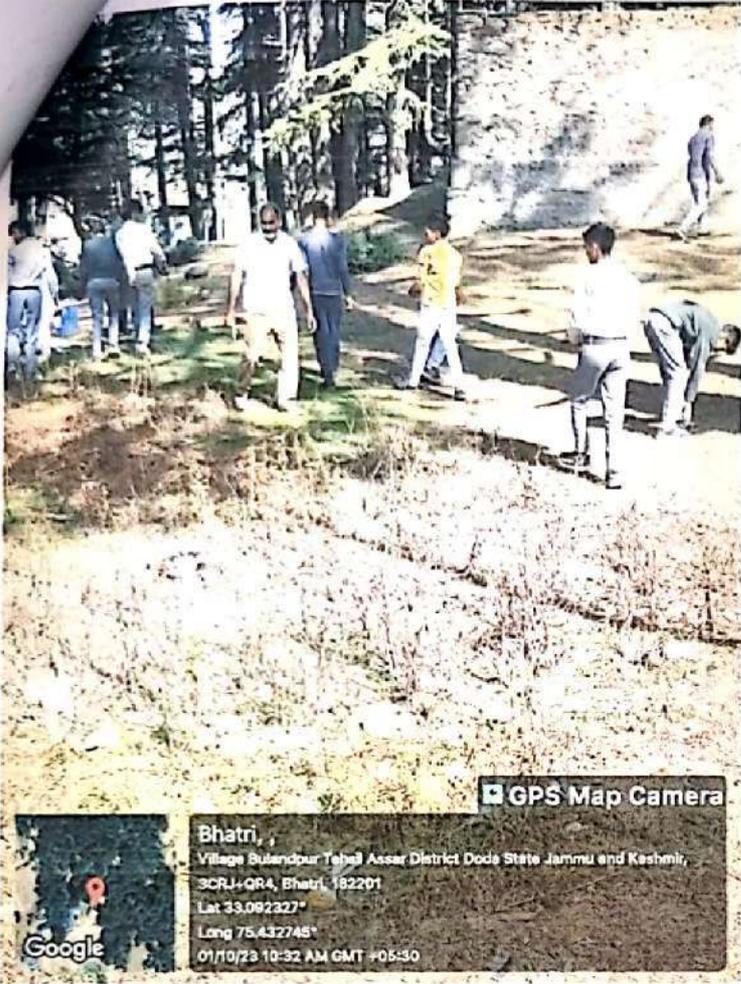
Sir,

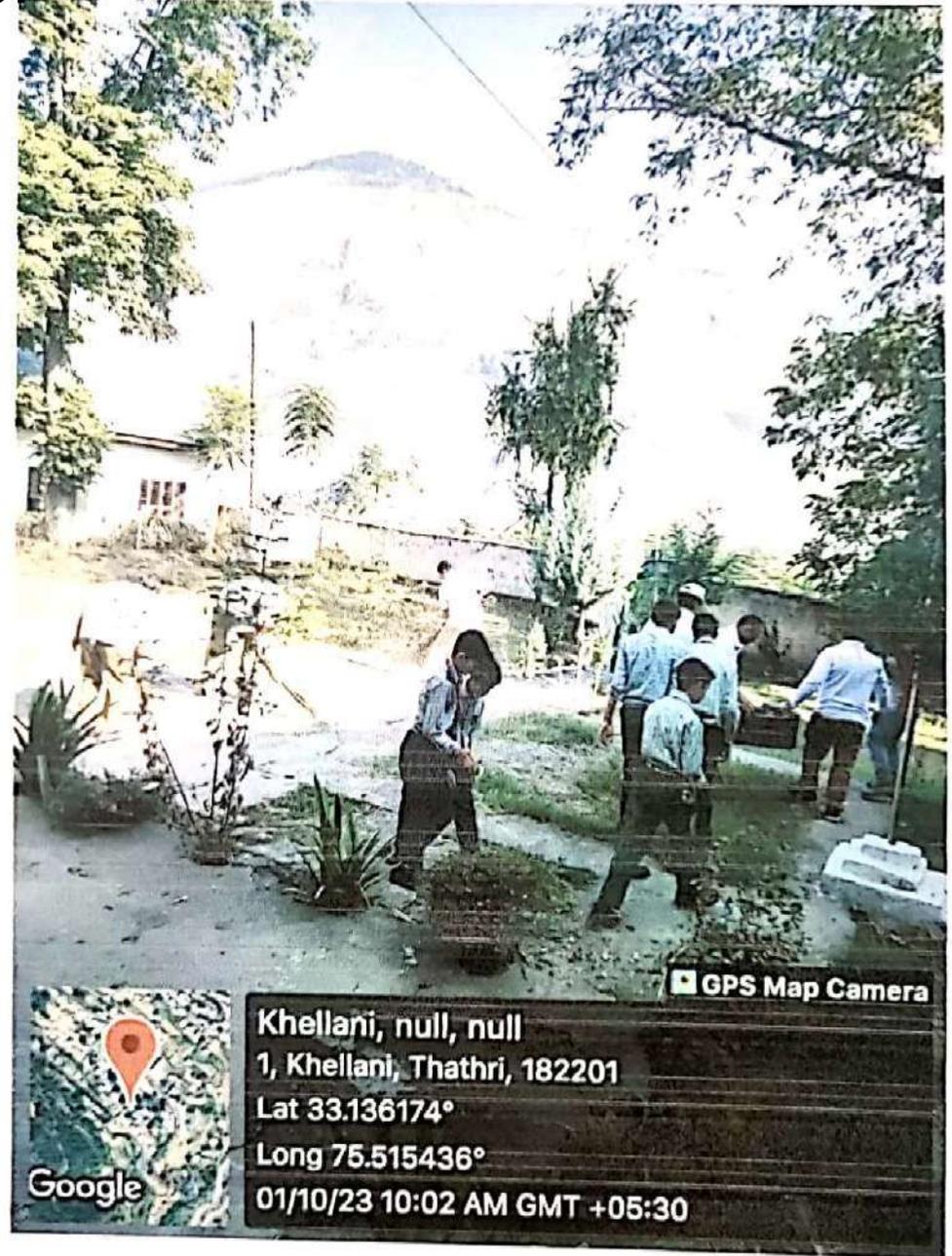
On the subject and reference cited above, enclosed herewith please find photographs of cleanliness drive especially for collection of plastic waste, in shape of pdf file for favour of information and necessary action at your end please.

Encl:- pdf file containing 05 photographs.

Yours faithfully

(Kuldeep Singh)JKFS
Divisional Forest Officer
Batote Forest Division
Batote





OFFICE OF THE CHIEF EXECUTIVE OFFICER MUNICIPAL COUNCIL DODA

The District Magistrate,

Doda

No: MC/D/24/ 2187

Dated 08-01-2024

Subject: Implementation of Hon'ble National green tribunal order dated 11-10-2023 in Original Application No 481/2022

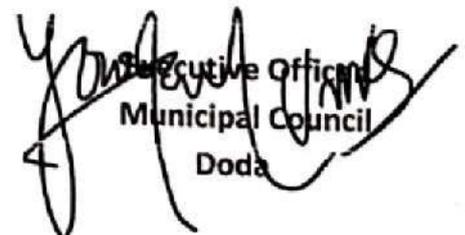
Sir,

With reference to your letter **no762-75/ARA dated 18-11-2023**, it is submitted that Municipal council Doda has taken following steps to deal with plastic waste and other form of garbage.

1. **MRF Plant:** MRF Plant (Material Recovery Facility Plant) has recently started functioning at Akramabad Doda to strengthen the Solid Waste Management infrastructure to deal with dry Waste.
2. **Dedicated team** of municipal employees deals and process with dry waste especially plastic waste, where plastic bottles are baled and packed under baling machine which will be further sent to plastic recycling plant.
3. **Market Checks and Fine:** Team of Municipal Council Doda along with team of Pollution Control Board Doda have regular surprise checks in the market where banned polythene bags are seized and fine imposed.
4. **Awareness Campaign:** Regular awareness campaign prohibiting use of polythene is being done by MC Doda through installation of sign boards in public areas, social media campaign and through drum beating of vehicles.
5. **Infrastructure Development under special NGT Plan:** Municipal Council Doda has recently floated tender amounting to Rs 20.5 lacs through R&B Doda under special NGT plan to strengthen the infrastructure of Solid waste Management plant at Akramabad Doda so as process the solid and wet waste in scientific way.

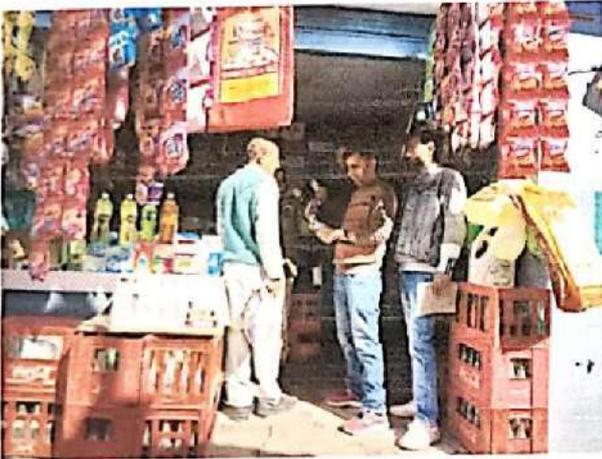
Hence report submitted in your favour

Photos enclosed enclosed:


Executive Officer
Municipal Council
Doda



Bailing of Plastic Waste i.e Plastic Bottles at MRF Solid Waste Management Plant Akramabad Doda by SWM team of Municipal Council Doda



Surprise Visit of main market Doda by Joint team visit of Municipal Council Doda and Pollution Control Board and others to seize polythene and impose fine.

OFFICE OF THE EXECUTIVE ENGINEER PWD (B&B) DIVISION DODA
NOTICE INVITING TENDER

e-NIT NO. 24/MCD OF 2023-24

For and on behalf of the Lieutenant Governor, Union Territory of Jammu and Kashmir e-tenders are invited on Percentage Rate basis from approved and eligible Contractors registered with Union Territory of J&K, CPWD, Railways, MES and other State/Central Government for each of the following works:

S. No	Name of Work	Estimated Cost (in Lacs)	Reserved Money	Cost of document	Time of completion (in days)	Date of opening of tender	Class of Contractor
01	Construction of Approach Road by way of Providing and Laying RMLPC and Fencing of (SWM) MRF Plant Akramabad Doda. (Under NGT Budget)	20.00	40150	600	60 Days	On or after 10/01/2024 at 11:30 PM	A,B,C

The bidding documents consisting of qualifying information, eligibility criteria, specifications, Drawings, bill of quantities (B O Q), set of terms and conditions of contract and other details can be seen / downloaded from the departmental website www.jktenders.gov.in as per below schedule:

1	Date of Issue of Tender Notice	08/01/2024
2	Period of Downloading of bidding documents	From 03/01/2024 (10:00 Hrs) to 09/01/2024 (18:00 Hrs.)
3	Bid Submission Start Date	08/01/2024
4	Bid Submission End Date	09/01/2024 (18:00 Hrs.)
5	Date & Time of Opening of Technical Bids (Online)	10/01/2024 on or after 11:30 Hrs. in the Office of Executive Engineer PWD (B&B) Division Doda
6	Date & Time of Opening of Financial Bids (Online)	To be notified after Technical bid evaluation is completed

Tender floated to strengthen Solid waste management/ (MRF) Plant Doda under by NGT Plan by MCD

OFFICE OF THE MUNICIPAL COMMITTEE THATHRI

To

The Assistant Commissioner (Revenue)
Doda.

No:- MC/T/2023-24/1445-46

Dated: 09-01-2024.

Subject: Implementation of Hon'ble National Green Tribunal Order dated 12-08-2022 in original Application No 481/2022 titled Joginder Singh Thakur V/s UT of Jammu & Kashmir.

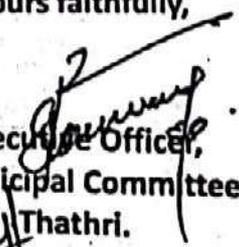
Sir,

Kindly refer to your letter no 762-75/ARA Dated 18-11-2022, regarding the subject cited above.

In this context the requisite information as desired by your good self is submitted as under :-

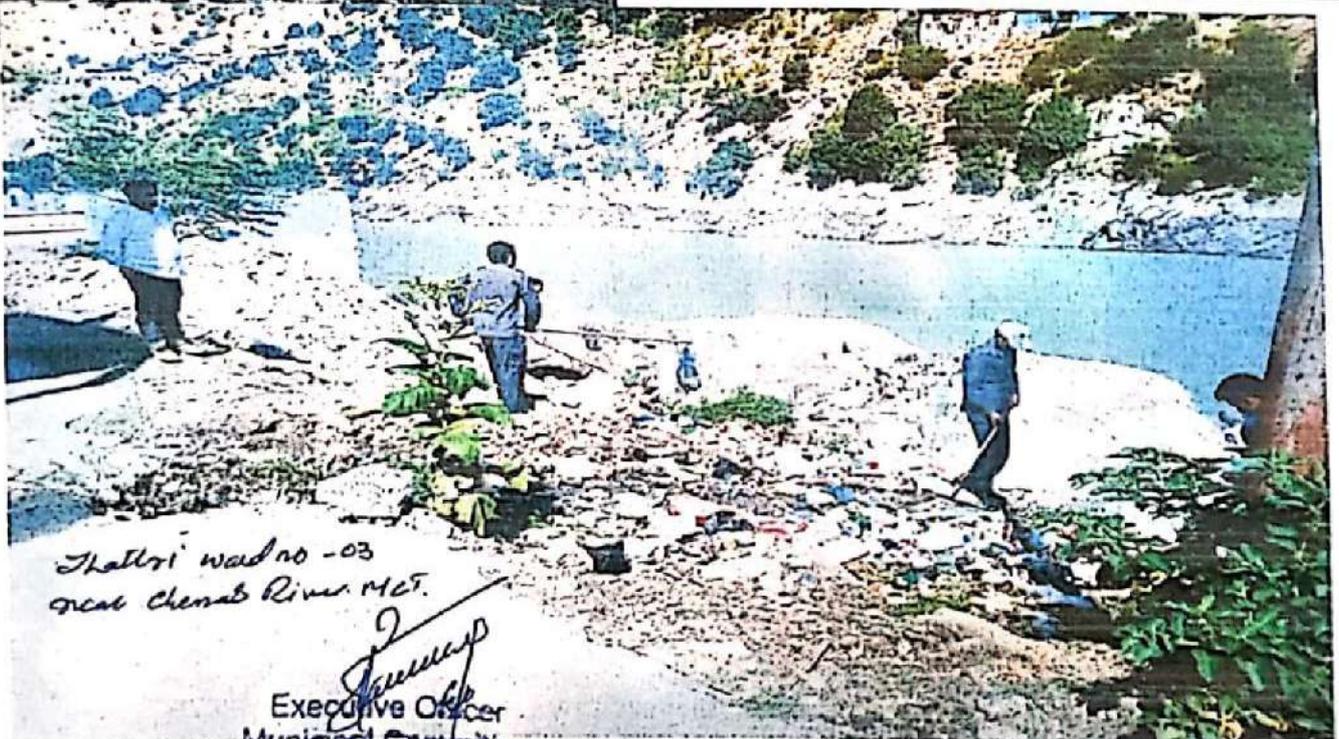
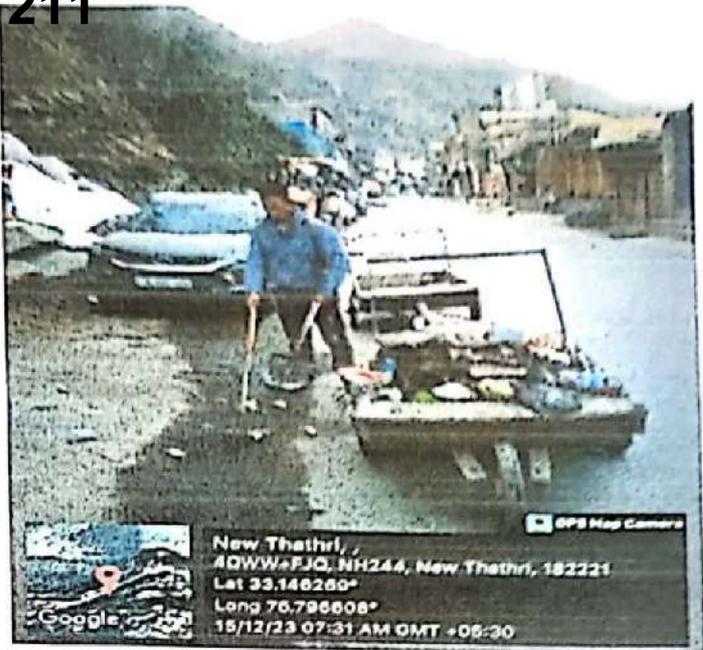
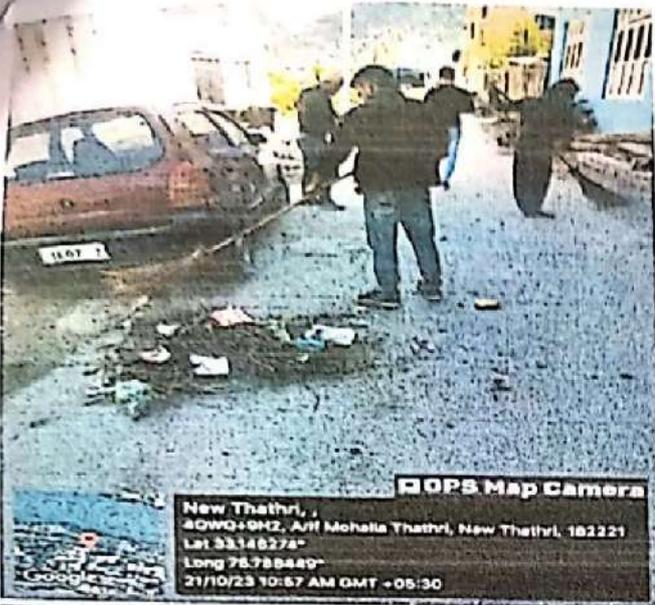
1. The Sanitation team of Municipal Committee Thathri & vehicles for door to door collection of garbage from residential & market areas and transported to temporary identified site 2 Kms away from the town as this committee has no Solid Waste Management Plant. The revenue authorities Thathri was requested for providing land for the establishment Solid Waste Management Plant and the said department has provided State Land measuring 05 Kanals about 7-8 kilometre away from Thathri Town. But after verification of the land it reveals that the said land is sloppy 80-90 degree and the plant can not be established at that site due to sloppy, erosion and if the plant is established at that site will be heavy cost more than 02 Crore.
2. If there is any plastic or waste on road side within municipality when it comes in the notice of municipality it is removed by the sanitation team immediately.
3. Regular fines & penalty under SWM bye laws & Plastic Waste Management Bye-Laws are imposed on those who violate rules or throw or litter garbage on the roads.
4. Special sanitation/enforcement team has been constituted to check all the wards and market areas regarding enforcement of Ban on Single use Plastic & seizure of the single use plastic is done on the regular basis from the market.
5. Regular awareness regarding ban on use of single use of plastic is done through various mediums like social media, announcement through vehicles, etc.

Yours faithfully,


Executive Officer,
Municipal Committee
Thathri.

Copy to the:-

1. PA to Deputy Commissioner Doda, for kind information to Worthy Deputy Commissioner, Doda.



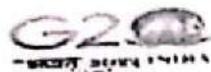
*Thathri ward no -03
 near Chenab River Met.*

[Signature]
 Executive Officer
 Municipal Commission
 Thathri

Annexure - R-9



OFFICE OF THE DIVISIONAL FOREST OFFICER,
DODA FOREST DIVISION
DODA



Telephone- 01996-233538



Email:-dfododa14@gmail.com
dfododa for-jk@nic.in

The Deputy Commissioner,
Doda.

No: - DFO/D 5928-33Dated:- 10.01.2024

Sub: - Implementation of Hon'ble National Green Tribunal order dt. 11-10-2023 in Original Application No. 481/2022 titled Joginder Singh Thakur V/s UT of Jammu and Kashmir.

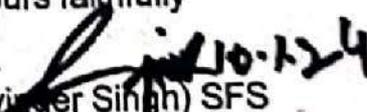
Ref:- Deputy Commissioner Doda No. 762-75/ARA dt. 18-11-2023.

Sir,

On the subject and reference captioned above, it is intimated that this office directed the concerned Range Officers of Doda Forest Division to avoid any type of activity which includes throwing of plastics bags, bottles, wafers etc. coming out of junk food by the people visiting in the forest areas of Doda Forest and directed to take strict action against the people involved in throwing plastics waste inside the forest by imposing of penalty to the violators. It is pertinent to mentioned here that Doda Forest Division has already conducted various drives under "Jan Jatiya Gaurav Divas" and 90 Kg of plastic waste was collected and disposed of.

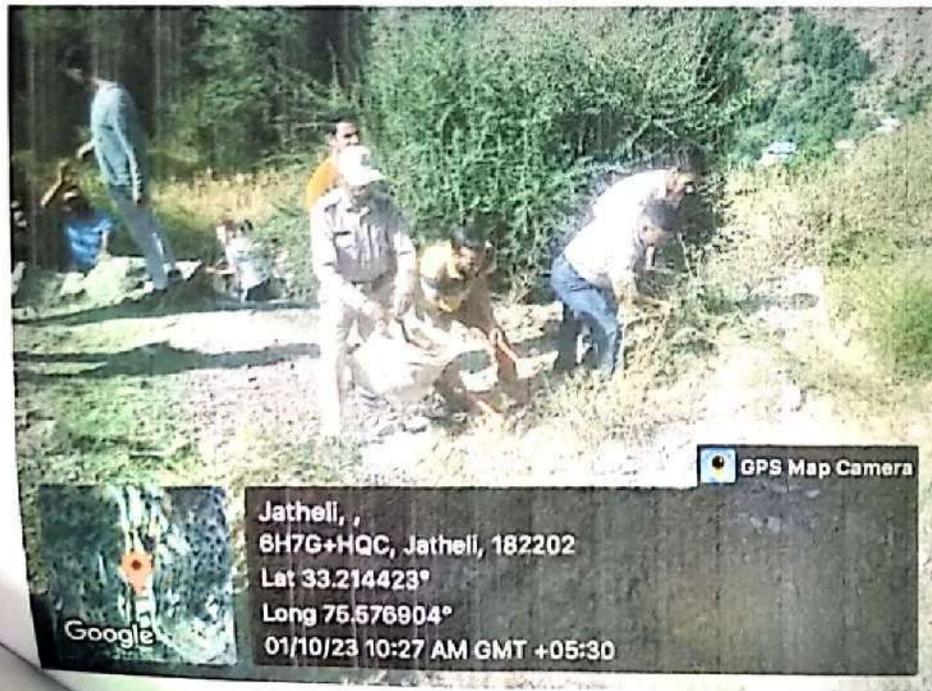
Hence submitted for your kind information and necessary action.

Yours faithfully


(Ravinder Singh) SFS
Divisional Forest Officer,
Doda Forest Division,
Doda

Copy to:-

1. The Conservator of Forests Chenab Circle, Doda for information.
2. The Range Officer Siraj/Kuntwara/Thakrai/Soil Range for information with the direction to conduct regular drives and dispose of the plastic waste from forest area.







Union Territory of Jammu & Kashmir
OFFICE OF THE ASSISTANT COMMISSIONER PANCHAYAT DODA

The Deputy Commissioner,
Doda.

No: ACP/D/2022-23/NGT/998

Dated: 09 .01.2024

Subject: Implementation of Hon'ble Green Tribunal Order dated: 12.08.2022 in Original Application No. 481/2022 titled Joginder Singh Thakur V/S UT of Jammu and Kashmir.

Reference : Letter No 762-75/ARA Dated 18/11/2023

Sir,

Kindly refer to your office Letter No 762-75/ARA Dated 18/11/2023 regarding the subject cited above. In this regard it is submitted that during financial year 2022-23 105 segregation sheds were constructed under Solid Waste Management across all 17 Blocks in the District. During the current financial year 51 Segregation sheds were proposed out of which 36 have been completed and remaining are near completing stage to be completed by 31st march 2024 positively. It is also submitted that in each Block one segregation shed has already being designated as Plastic waste management unit in which one bailing machine one shredder machine and one conveyor belt have already been procured and installed and all these 17 PWM units will be functional soon.

Under 14th FCA unspent balance has been utilised for installation of 1683 Garbage collection Bins, thereby covering all the wards in 237 Panchayats in the District. This will help in single point for collection of waste material as well as serve as segregation at source in all panchayats. It is submitted that proposal have already been submitted to Director Rural Sanitation J&K seeking administrative / financial approval for purchase of vehicles in all the 17 blocks (one each) for collection, transportation of waste material from source to scientifically disposing the same. Beside this door to door collection is being done in all 237 panchayats through agencies hired on GeM which work on user pay model as user charges have been levied on all households, commercial establishments, govt. institutions or any other waste generator in the rural areas.

It is also submitted that under cluster approach 4 PWM units/ Material Recovery facility were proposed in 2023-24 Plan out of which 2 cluster Units namely in Bhaderwah Block and Changa Block have been finalised after duly verification, feasibility. It is pertinent to mention that both of these 2 cluster PWM units have been tender and work will be allotted and started by ending March 2024.

Hence the action taken report is submitted.

Yours faithfully,


 District Panchayat Officer
 Doda

ARA









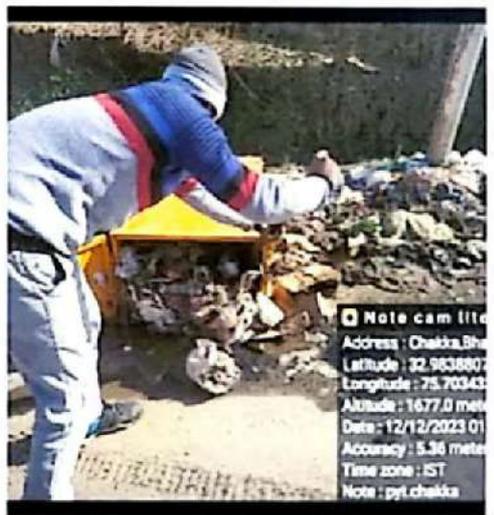
Note cam lite
 Address : Chakka,Forest Block
 Latitude : 32.98289017°
 Longitude : 75.70243034°
 Altitude : 1697.0 meter
 Date : 12/12/2023 01:02 PM
 Accuracy : 4.288 meter
 Time zone : IST
 Note : pyt.chakka



Note cam lite



Note c
 Address : B
 Latitude : 32
 Longitude : 7
 Altitude : 14
 Date : 12/12
 Accuracy : 7
 Time zone :
 Note : pyt G



Note cam lite
 Address : Chakka,Bh
 Latitude : 32.9838807
 Longitude : 75.70043
 Altitude : 1677.0 metr
 Date : 12/12/2023 01
 Accuracy : 5.36 metr
 Time zone : IST
 Note : pyt.chakka



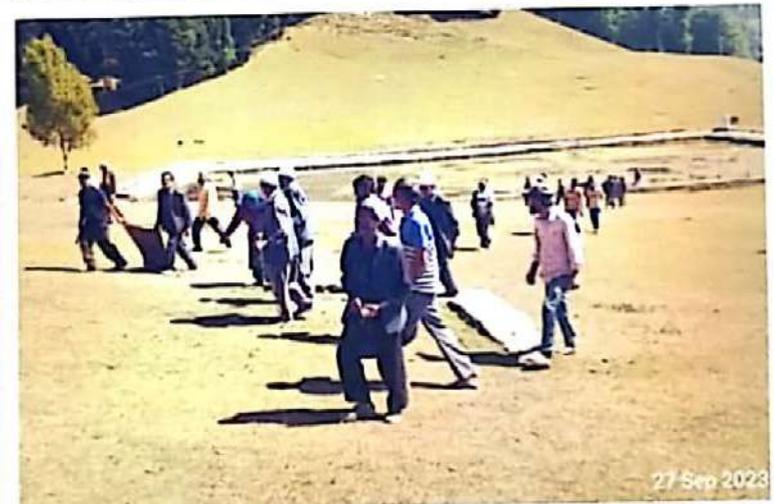
Note cam lite
 Address : Chakka,Fore
 Latitude : 32.98290173
 Longitude : 75.7024308
 Altitude : 1697.0 meter
 Date : 12/12/2023 12:5
 Accuracy : 3.216 meter
 Time zone : IST
 Note : pyt.chakka

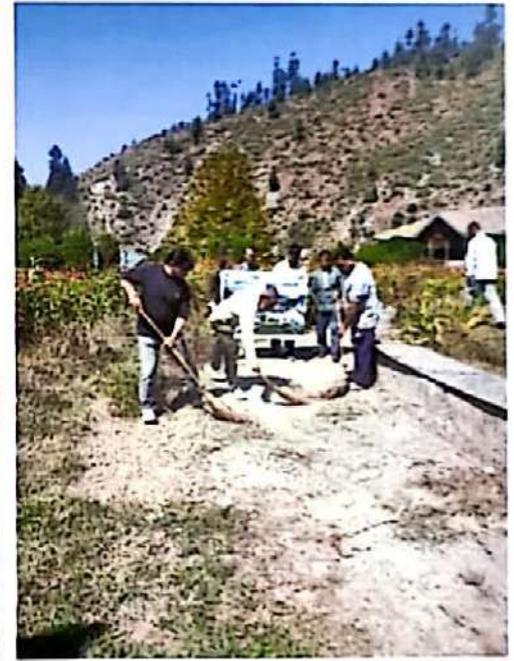


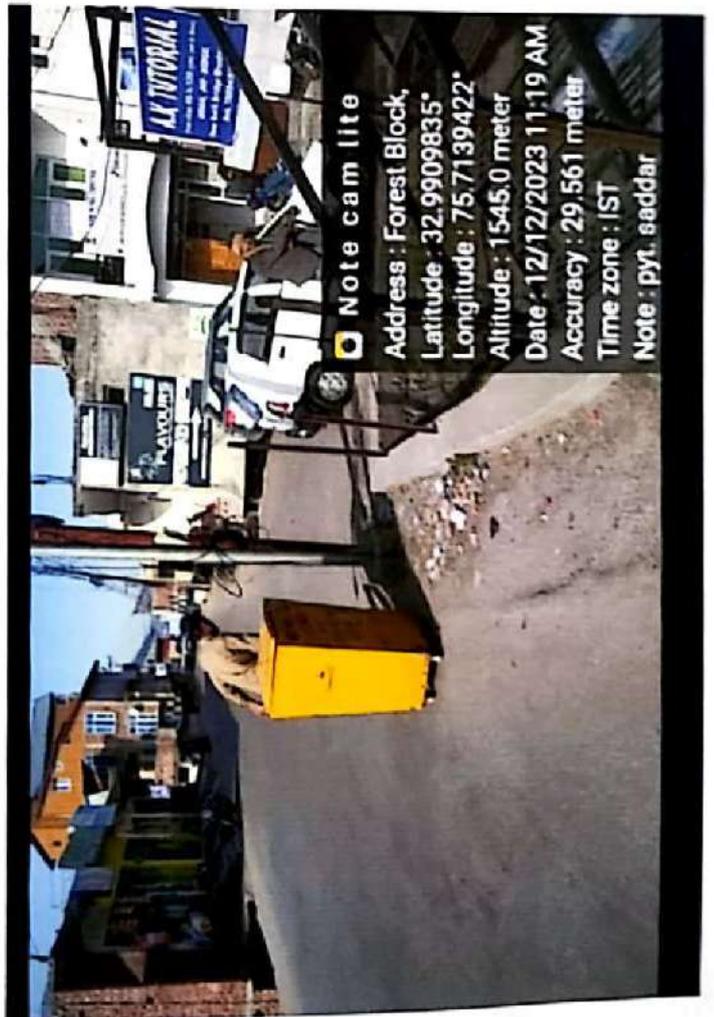
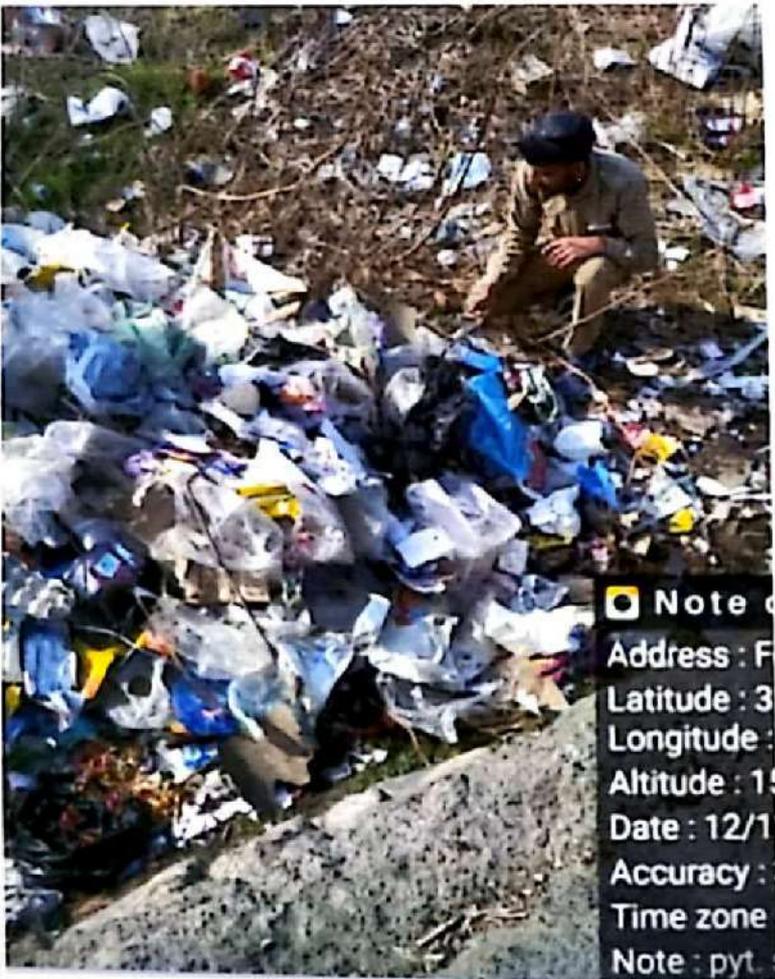
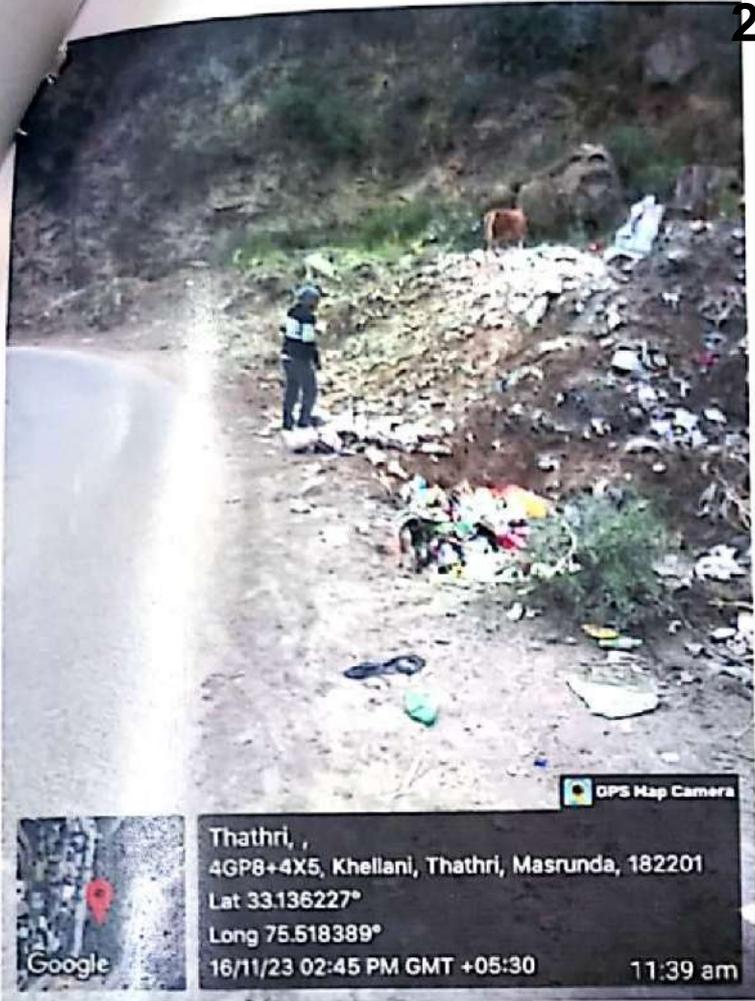
Note
 Address : B
 Latitude : 3
 Longitude :
 Altitude : 1
 Date : 12/1
 Accuracy :
 Time zone :
 Note : pyt.



Note cam lite
 Address : Chakka,Fore
 Latitude : 32.98290173
 Longitude : 75.702430
 Altitude : 1697.0 meter
 Date : 12/12/2023 12:5
 Accuracy : 3.216 meter
 Time zone : IST
 Note : pyt.chakka









GPS Map Camera
Bhaderwah, null, null
Chinote, Bhaderwah, 182222
Lat 22.9917049

Forest Block, null, null
WPW7+5W, Forest Block, 184206
Lat 32.944753°
Long 75.713444°
24/11/22 11:41 AM GMT +05:30